

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 5/82-ALC4/2014 MEETING DATE : 24.07.2014

Actually held on 22.08.2014

The Meeting No. 5/82 of 2014-15 to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2009-14 pertaining to Chemical and Allied products and falling under Chapter 29 and 30 was scheduled for 24.07.2014 but actually held on 22.08.2014 under the Chairmanship of Shri Jaikant Singh, Addl. DGFT in Room No.11, Udyog Bhawan, New Delhi.

Following members were present:-

Shri D.N. Mathur, Consultant, Department of Pharmaceutical
Shri O.P. Sharma, Joint, Industrial adviser, Department of C&PC
Shri Nirmal Kumar, Deputy Director General of Foreign Trade
Dr. Nitin Jain D/o Biotechnology

The committee went through the minutes of earlier NC –III meeting No. 4/82 dated 03.07.2014 and approved the same.

The following cases/issues were discussed and the committee took the decision as mentioned against the each case.

Case No. B-39	M/s Rohan Exports India Ltd. & M/a Mahesh Raj Chemicals Ltd. .
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/83/162/00654/AM12/DES-III
Appeals filed	Against order of the Jt. DGFT, Ahmedabad in pursuance of order dated 20.01.2010 of the Hon'ble High Court of Gujarat.
Decision: Committee considered case as per agenda and in consultation with technical authority present in the meeting and it has been found that despite of repeated reminder the Institute of Chemical Technology Mumbai, has not been given their opinion whether the export product “4, 4 Diamino Sulfanilide “ is manufactured only of purity 93% on commercial scale. Further the product will always contained 7% or more of impurities. It was also decided to remind the Department of C&PC to take appropriate action and furnish their comments as the case is long pending.	
The case is defer red for 11.09.2014	

Case No. B-40	M/s Saurav Chemicals Ltd.
---------------	---------------------------

Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/82/050/00865/AM12/DES-III F.No. 01/82/050/01382/AM13/DES-III
RLA's File no. 22/24/040/00039/AM12 RLA's File no. 22/24/040/00074/AM13	Adv. Lic. No. 2210011843 dt. 01.09.2011 Adv. Lic. No. 2210013689 dt. 05.03.2013
Decision: Copy of fresh representation, received from the firm, has been already sent to Department of Pharmaceuticals for their comments. The case was deferred for 11.09.2014.	

Case No. B-41	M/s Otsuka Chemical (India) Pvt Ltd.
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/82/050/00434/AM14/DES-III
RA No. 05/24/040/00137/AM14	Adv. Lic. No. 0510360662 dt. 24.07.2013
Decision: Committee considered the case as per agenda and it was decided to call for technical literature in support of description of export product. The case is deferred for 11.09.2014.	

Case No. B-42	M/s Vindhya Pharma (India) Pvt Ltd.
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/82/050/00660/AM14/DES-III
RLA's File no. 09/24/040/122/AM12	Adv. Lic. No. 0910056447 dt. 25.06.2013
Decision: It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.	

Case No. B-43	M/s Padmini Aromatics Pvt. Ltd.
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/82/050/00375/AM10/DES-III F.No. 01/82/050/00375/AM10/DES-III
RLA's File no. 07/24/040/136/AM10 RLA's File no. 07/24/040/294/AM10	Adv. Lic. No. 0710066165 dt. 24.07.2009 Adv. Lic. No. 0710068389 dt. 19.11.2009
Decision: It was decided to defer the case for 11.09.2014 for comments of Department of C&PC	

Case No. B-44	M/s Varun Medimpex Inc.
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/83/050/01147/AM13/DES-III
RLA's File no. 05/24/040/00405/AM13	Adv. Lic. No. 0510347194 dt. 22.02.2013
Decision: It was decided to discuss the case in next NC meeting with concerned technical authority. The case is deferred 11.09.2014.	

Case No. B-45	M/s Sequent Scientific Ltd.			
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/83/050/01659/AM08/DES-III F.No. 01/83/050/00078/AM08/DES-III			
RLA's File no. 03/95/040/00807/AM08	Adv. Lic. No. 0310451861 dt. 28.11.2007			
RLA's File no. 03/95/040/00018/AM08	Adv. Lic. No. 0310426069 dt. 10.04.2007			
Decision: In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/6/2014-Ch II dated 23.07.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2,3,4, TRIHYDROXY BANZALDEHYDE	1 kg	1	PYROGALLIC ACID	1.090 KG

RA may take appropriate action as per the decision of Norms Committee.

Case No. B-46	M/s Pharmazell (India) Pvt Ltd.
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/82/162/00419/AM14/DES-III
Decision: It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.	

Case No. B-47	M/s Aarti Drugs Ltd.
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/82/050/427/AM13/DES-III
RA. No. 03/81/040/241/AM13 RA No. 03/81/040/00072/AM14	Adv. Lic. No. 0310714511 dt. 07.11.2012 Adv. Lic. No. 0310737543 dt. 13.06.2013
Decision: It was decided to remind the firm to furnish relevant portion of British Pharmacopeia to show that 2-Thiophene Ethylamine and Thiophene-2-Ethanol are one and same. The case was deferred for 11.09.2014.	
Case No. B-48	M/s. Vivimed Labs. Ltd.,
Meeting No.05/AM15 dated – 25.07.2014	File No. 01/82/162/00050/AM15/DES-III File No. 01/82/162/00053/AM15/DES-III
Adv. Lic. No 0910052425 dated 30.04.2012 Adv. Lic. No 0910052164 dated 13.04.2012	RA.No.09/24/040/00044/AM13 RA.No.09/24/040/00016/AM13

Decision: It was decided to defer the case for 11.09.2014 for comments of Department of Chemicals and Petrochemicals.

Case No. B-49	M/s. PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)
Meeting No.05/AM15 dated – 25.07.2014	F. No.01/82/50/00557/AM13/DES-III
	adv. Lic. No. 0310701405 dated 10.07.2012
Decision: Committee considered the case as per agenda and it has been observed that the Norms have been finalized on the basis of CA certificate furnish by the party. Now, they have requested for revision of the same. If wrong CA certificate was furnished why action should not be initiated against the concerned CA and the party which had also accepted and forwarded the CA certificate.	

Case No. B-50	M/s. PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)
Meeting No.05/AM15 dated – 25.07.2014	F. No.01/82/50/00556/AM13/DES-III F. No.01/82/50/00001/AM13/DES-III F. No.01/82/50/01173/AM13/DES-III
	adv. Lic. No. 0310701402 dated 10.07.2012 adv. Lic. No. 0310688849 dated 30.03.2012 adv. Lic. No. 0310721416 dated 18.01.2013
Decision: Committee considered the case as per agenda and it has been observed that the Norms have been finalized on the basis of CA certificate furnish by the party. Now, they have requested for revision of the same. If wrong CA certificate was furnished why action should not be initiated against the concerned CA and the party which had also accepted and forwarded the CA certificate.	

Case No. B-51	M/s Chirag Enterprise, Jamnagar, Gujarat
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/82/050/00256/AM11/DES-III F.No. 01/82/050/01090/AM11/DES-III
RLA's File no. 24/24/040/00009/AM11	Adv. Lic. No. 2410029974 dt. 27.10.2010
RLA's File no. 24/24/040/00014/AM11	Adv. Lic. No. 2410030871 dt. 27.10.2010
Decision: It was decided to defer the case for 11.09.2014 for comments of Petrochemical division of Department of C&PC	

Case No. B-52	M/s Haldia Petrochemicals Ltd.
Meeting No.05/AM15 dated – 25.07.2014	F.No. 01/82/050/01534/AM09/DES-III
Adv. Lic.No. 0210122139 dated 13.01.2009	RA F.No. 02/24/040/00248/AM09
Decision: It was decided to defer the case for 11.09.2014 for comments of Petrochemical division of Department of C&PC.	

1	Case No.:28/28/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00995/AM13/	RLA File :09/24/040/00270/AM13/	Lic.No/Date:0910053660 04.09.2012	Defer Date:25.09.2014
	Decision : It was decided to remind the firm to furnish the details of Past Production vis-a- vis Actual consumption of inputs duly certified by Central Excise Authorities. The case was deferred for 25.09.2014.			

2	Case No.:3/23/82-ALC4/2012	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Rejected
	HQ File :01/82/050/00803/AM13/	RLA File :03/95/040/00544/AM13/	Lic.No/Date:0310713360 22.10.2012	Defer Date:
	Decision : withdrawn the case is already rejected by NC in its 4/82 meeting dated 03.07.2014			

3	Case No.:15/33/82-ALC4/2012	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01162/AM13/	RLA File :22/24/040/00039/AM13/	Lic.No/Date:2210013390 09.11.2012	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

4	Case No.:171/33/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01318/AM13/	RLA File :08/24/040/00256/AM13/	Lic.No/Date:0810117315 02.01.2013	Defer Date:11.09.2014
	Decision : It was decided to remind the firm to furnish a copy of Master batch Formula duly certified by Quality -Control Incharge. The case was deferred for 29.09.2014			

5	Case No.:28/4/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Approved
	HQ File :01/82/050/00069/AM14/	RLA File :09/24/040/00520/AM13/	Lic.No/Date:0910054940	Defer Date:

		05.02.2013	
Decision : Withdrawn the case has been already approved by NC in its 3/82 meeting dated 08.05.2014.			

6	Case No.: 151/33/82-ALC4/2012	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/01298/AM13/	RLA File :05/23/040/00459/AM13/	Lic.No/Date:0510345208 07.02.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals.			

7	Case No.: 33/2/82-ALC4/2013	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/01480/AM13/	RLA File :05/24/040/00481/AM13/	Lic.No/Date:0510350279 26.03.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

8	Case No.: 71/4/82-ALC4/2013	Party Name:CHIRAG ENTERPRISE	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00112/AM14/	RLA File :24/24/040/00001/AM14/	Lic.No/Date:2410038645 09.04.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals			

9	Case No.: 3/3/82-ALC4/2013	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00036/AM14/	RLA File :07/24/040/00003/AM14/	Lic.No/Date:0710094921 18.04.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

10	Case No.: 87/14/82-ALC4/2013	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00672/AM14/	RLA File :09/24/040/00009/AM14/	Lic.No/Date:0910055844 23.04.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 29.09.2014 for comments of Department of Pharmaceuticals.			

11	Case No.: 170/10/82-ALC4/2013	Party Name:AGOG PHARMA LTD.	Meet No/Date:5/82-ALC4/2014	Status: Case
----	--------------------------------------	-----------------------------	-----------------------------	---------------------

			24.07.2014	Deferred
	HQ File :01/82/050/00353/AM14/	RLA File :03/94/040/00075/AM14/	Lic.No/Date:0310733767 09.05.2013	Defer Date:11.09.2014
Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.				

12	Case No.:142/10/82-ALC4/2013	Party Name:WOCKHARDT LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00325/AM14/	RLA File :03/95/040/00101/AM14/	Lic.No/Date:0310734494 15.05.2013	Defer Date:25.09.2014
Decision : It was decided to remind DCGI to furnish their comments. The case was deferred for 29.09.2014.				

13	Case No.:132/14/82-ALC4/2013	Party Name:BLUE DIP ORGANIC INDUSTRIES,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00717/AM14/	RLA File :03/94/040/00067/AM14/	Lic.No/Date:0310735418 23.05.2013	Defer Date:11.09.2014
Decision : It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals.				

14	Case No.:42/20/82-ALC4/2013	Party Name:GLAND PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01028/AM14/	RLA File :09/24/040/00058/AM14/	Lic.No/Date:0910056110 23.05.2013	Defer Date:25.09.2014
Decision : It was decided to defer the case for 29.09.2014 for comments of Department of Pharmaceuticals.				

15	Case No.:44/15/82-ALC4/2013	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00806/AM14/	RLA File :03/94/040/00103/AM14/	Lic.No/Date:0310735991 29.05.2013	Defer Date:11.09.2014
Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.				

16	Case No.:133/14/82-ALC4/2013	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00718/AM14/	RLA File :03/94/040/00537/AM13/	Lic.No/Date:0310736138 30.05.2013	Defer Date:25.09.2014
Decision : It was decided to defer the case for 29.09.2014 for comments of Department of Pharmaceuticals.				

17	Case No.:156/14/82-ALC4/2013	Party Name:EYTAN LABS LIMITED	Meet No/Date:5/82-ALC4/2014	Status:Case
----	-------------------------------------	-------------------------------	-----------------------------	--------------------

			24.07.2014	Deferred
	HQ File :01/82/050/00741/AM14/	RLA File :09/24/040/00087/AM14/	Lic.No/Date:0910056288 07.06.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 29.09.2014 for comments of Department of Pharmaceuticals.			

18	Case No.:77/14/82-ALC4/2013	Party Name:GLAND PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00662/AM14/	RLA File :09/24/040/00106/AM14/	Lic.No/Date:0910056304 10.06.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

19	Case No.:199/10/82-ALC4/2013	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00382/AM14/	RLA File :04/24/040/00048/AM14/	Lic.No/Date:0410147196 17.06.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

20	Case No.:40/12/82-ALC4/2013	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00464/AM14/	RLA File :09/24/040/00113/AM14/	Lic.No/Date:0910056355 17.06.2013	Defer Date:11.09.2014
	Decision : Reply received from the firm and sent to Department of Pharmaceuticals for their comments. The case was deferred for 11.09.2014.			

21	Case No.:28/12/82-ALC4/2013	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00452/AM14/	RLA File :03/94/040/00245/AM14/	Lic.No/Date:0310738193 19.06.2013	Defer Date:25.09.2014
	Decision : it was decided to remind the firm to furnish the following technical details: 1. COA for foreign supplier indicating Potency of Nystatin imported under present A.A 2. Detailed calculation of arriving at the quantity of API applied. The case was deferred for 29.09.2014.			

22	Case No.:183/10/82-ALC4/2013	Party Name:VIVEK PHARMACHEM (INDIA) LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00366/AM14/	RLA File :13/24/040/00032/AM12/	Lic.No/Date:1310043416 19.06.2013	Defer Date:25.09.2014

Decision :It was decided to remind the firm to furnish a copy DML (Drug Manufacturing Licence) from the firm. The case was deferred for 29.09.2014

23	Case No.: 22/12/82-ALC4/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00446/AM14/	RLA File :03/94/040/00197/AM14/	Lic.No/Date:0310738404 20.06.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

24	Case No.: 111/10/82-ALC4/2013	Party Name:STERICAT GUTSTRINGS PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00294/AM14/	RLA File :05/24/040/00091/AM14/	Lic.No/Date:0510358000 25.06.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of IPP..			

25	Case No.: 90/14/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00675/AM14/	RLA File :09/24/040/00128/AM14/	Lic.No/Date:0910056460 26.06.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

26	Case No.: 172/14/82-ALC4/2013	Party Name:RECKON DIAGNOSTICS PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00757/AM14/	RLA File :34/24/040/00044/AM14/	Lic.No/Date:3410037268 27.06.2013	Defer Date:25.09.2014
	Decision : Department of Biotechnology vide their letter NO. BT/IL/05/398/2013-PID dated 26.12.2013 has requested the firm to furnish the copy of Manufacturing process flow chart, copy DML (Drug Manufacturing Licence),Batch Manufacturing Record and clarification on the quantities of import inputs (whether it is in Grams or in Milligrams) mentioned in the application. The case was deferred for 29.09.2014.			

27	Case No.: 201/10/82-ALC4/2013	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00384/AM14/	RLA File :04/24/040/00063/AM14/	Lic.No/Date:0410147551 27.06.2013	Defer Date:25.09.2014
	Decision : It was decided to remind the firm to furnish a copy of Master Batch Formula duly certified by Quality Control Incharge. The case was deferred for 29.09.2014.			

28	Case No.:173/14/82-ALC4/2013	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00758/AM14/	RLA File :34/24/040/00065/AM14/	Lic.No/Date:3410037281 01.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

29	Case No.:24/12/82-ALC4/2013	Party Name:WOCKHARDT LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00448/AM14/	RLA File :03/95/040/00256/AM14/	Lic.No/Date:0310739850 02.07.2013	Defer Date:25.09.2014
	Decision :: It was decided to remind DCGI to furnish their comments. The case was deferred for 29.09.2014.			

30	Case No.:44/12/82-ALC4/2013	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00468/AM14/	RLA File :03/94/040/00306/AM14/	Lic.No/Date:0310740922 10.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

31	Case No.:160/14/82-ALC4/2013	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00745/AM14/	RLA File :04/24/040/00050/AM14/	Lic.No/Date:0410147942 11.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

32	Case No.:60/14/82-ALC4/2013	Party Name:GLAND PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00645/AM14/	RLA File :09/24/040/00085/AM14/	Lic.No/Date:0910056772 16.07.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 29.09.2014 for comments of Department of Pharmaceuticals.			

33	Case No.:28/14/82-ALC4/2013	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00613/AM14/	RLA File :07/24/040/00107/AM14/	Lic.No/Date:0710096793 17.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

34	Case No.: 21/12/82-ALC4/2013	Party Name:WOCKHARDT LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00445/AM14/	RLA File :03/95/040/00306/AM14/	Lic.No/Date:0310741992 18.07.2013	Defer Date:25.09.2014
	Decision : It was decided to remind DCGI to furnish their comments. The case was deferred for 29.09.2014.			

35	Case No.: 68/17/82-ALC4/2013	Party Name:BHARAT PARENTERALS LTD,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00930/AM14/	RLA File :34/21/040/00163/AM14/	Lic.No/Date:3410037475 23.07.2013	Defer Date:25.09.2014
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 29.09.2014			

36	Case No.: 52/12/82-ALC4/2013	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00476/AM14/	RLA File :03/95/040/00305/AM14/	Lic.No/Date:0310742481 23.07.2013	Defer Date:25.09.2014
	Decision : It was decided to remind the firm to furnish the following technical details: 1. Technical details as per Appendix 33 for conversion of Gadolinium to Gadopentate Dimeglumine. 2. Volume of the Injection /Vial to be exported. The case was deferred for 29.09.2014			

37	Case No.: 1/19/82-ALC4/2013	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00946/AM14/	RLA File :09/24/040/00176/AM14/	Lic.No/Date:0910056894 24.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

38	Case No.: 46/14/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00631/AM14/	RLA File :09/24/040/00185/AM14/	Lic.No/Date:0910056909 25.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

39	Case No.: 24/17/82-ALC4/2013	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014	Status:Case
----	-------------------------------------	--	-----------------------------	--------------------

			24.07.2014	Deferred
	HQ File :01/82/050/00886/AM14/	RLA File :09/24/040/00180/AM14/	Lic.No/Date:0910056902 25.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

40	Case No.:23/14/82-ALC4/2013	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00608/AM14/	RLA File :09/24/040/00191/AM14/	Lic.No/Date:0910056934 29.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

41	Case No.:28/19/82-ALC4/2013	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00973/AM14/	RLA File :09/24/040/00181/AM14/	Lic.No/Date:0910056940 29.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

42	Case No.:43/12/82-ALC4/2013	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00467/AM14/	RLA File :52/24/040/00015/AM14/	Lic.No/Date:5210040038 30.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of C&PC.			

43	Case No.:1/10/82-ALC4/2013	Party Name:MICRO LABS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00184/AM14/	RLA File :07/24/040/00111/AM14/	Lic.No/Date:0710097180 30.07.2013	Defer Date:25.09.2014
	Decision : It was decided to call from the firm detailed justification for the import of 1039.076 kg of API against the present advance authorization. The case was deferred for 29.09.2014.			

44	Case No.:22/14/82-ALC4/2013	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00607/AM14/	RLA File :09/24/040/00192/AM14/	Lic.No/Date:0910056971 31.07.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

45	Case No.:17/13/82-ALC4/2013	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00493/AM14/	RLA File :34/24/040/00085/AM14/	Lic.No/Date:3410037541 31.07.2013	Defer Date:25.09.2014
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 29.09.2014			

46	Case No.:31/4/82-ALC4/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 29.09.2014 for comments of Department of C&PC.			

47	Case No.:61/14/82-ALC4/2013	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00646/AM14/	RLA File :09/24/040/00206/AM14/	Lic.No/Date:0910057007 02.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

48	Case No.:48/14/82-ALC4/2013	Party Name:LOUIS PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00633/AM14/	RLA File :09/24/040/00200/AM14/	Lic.No/Date:0910057008 02.08.2013	Defer Date:25.09.2014
	Decision : It was decided remind the firm to furnish the following information:- (a) Complete technical details as per Appendix 33. (b) COA of imported R.M. from the Foreign Supplier. (c) COA of the export item. (d) Past production vis-à-vis actual consumption of inputs duly certified by Central Excise Authority. The case was deferred for 29.09.2014			

49	Case No.:148/14/82-ALC4/2013	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00733/AM14/	RLA File :09/24/040/00189/AM14/	Lic.No/Date:0910057006 02.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

50	Case No.:42/14/82-ALC4/2013	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Rejected
	HQ File :01/82/050/00627/AM14/	RLA File :03/94/040/00220/AM14/	Lic.No/Date:0310744155 05.08.2013	Defer Date:
	Decision :withdrawn the case has been already rejected by the NC in its 4/82 meeting dated 03.07.2014			

51	Case No.:5/4/82-ALC4/2014	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00253/AM15/	RLA File :04/24/040/00046/AM14/	Lic.No/Date:0410148580 05.08.2013	Defer Date:25.09.2014
	Decision :It was decided to defer the case for 29.09.2014 for comments of Department of Chemicals and Petrochemicals.			

52	Case No.:45/14/82-ALC4/2013	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00630/AM14/	RLA File :07/24/040/00137/AM14/	Lic.No/Date:0710097392 06.08.2013	Defer Date:25.09.2014
	Decision :It was decided to remind the firm to furnish complete technical details as per Appendix 33. The case was deferred for 29.09.2014.			

53	Case No.:40/14/82-ALC4/2013	Party Name:CTX LIFESCIENCES PVT LTD,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00625/AM14/	RLA File :03/94/040/00307/AM14/	Lic.No/Date:0310744552 07.08.2013	Defer Date:25.09.2014
	Decision :It was decided to call from the firm following information:- (a) Complete technical details as per Appendix 33. (b) Past production vis-à-vis actual consumption of inputs duly certified by Central Excise Authority. The case was deferred for 29.09.2014			

54	Case No.:165/14/82-ALC4/2013	Party Name:MEDREICH LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00750/AM14/	RLA File :07/24/040/00135/AM14/	Lic.No/Date:0710097410 07.08.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

55	Case No.:22/13/82-ALC4/2013	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00498/AM14/	RLA File :05/24/040/00171/AM14/	Lic.No/Date:0510362268	Defer

			07.08.2013	Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			
56	Case No.: 20/14/82-ALC4/2013	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00605/AM14/	RLA File :09/24/040/00177/AM14/	Lic.No/Date:0910057053 07.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			
57	Case No.: 11/13/82-ALC4/2013	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00487/AM14/	RLA File :03/95/040/00134/AM14/	Lic.No/Date:0310744468 07.08.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 29.09.2014 for comments of Department of Pharmaceuticals			
58	Case No.: 34/13/82-ALC4/2013	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00510/AM14/	RLA File :03/95/040/00132/AM14/	Lic.No/Date:0310744838 12.08.2013	Defer Date:25.09.2014
	Decision : It was decided to call from the firm complete technical details as per Appendix 33. The case was deferred for 29.09.2014.			
59	Case No.: 73/13/82-ALC4/2013	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00549/AM14/	RLA File :03/95/040/00133/AM14/	Lic.No/Date:0310744832 12.08.2013	Defer Date:25.09.2014
	Decision : It was decided to call from the firm complete technical details as per Appendix 33. The case was deferred for 29.09.2014.			
60	Case No.: 76/13/82-ALC4/2013	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00552/AM14/	RLA File :03/95/040/00125/AM14/	Lic.No/Date:0310744834 12.08.2013	Defer Date:25.09.2014
	Decision : it was decided to remind the firm to furnish the following information : i) Complete technical details as per Appendix 33 for the export product (ii) Past production vis-à-vis actual consumption of input duly certified by Central Excise Authorities.			

The case was deferred for 29.09.2014

61	Case No.:75/13/82-ALC4/2013	Party Name:WOCKHARDT LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00551/AM14/	RLA File :03/95/040/00320/AM14/	Lic.No/Date:0310744861 12.08.2013	Defer Date:25.09.2014
	Decision : It was decided to remind DCGI to furnish their comments. The case was deferred for 25.09.2014.			

62	Case No.:107/13/82-ALC4/2013	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00583/AM14/	RLA File :09/24/040/00222/AM14/	Lic.No/Date:0910057189 14.08.2013	Defer Date:25.09.2014
	Decision : It was decided to remind the firm to furnish the following information : i) Complete details as per Appendix 33. ii) Copy relevant technical literature in support of yields envisaged iii) Past production vis-à-vis actual consumption of input duly certified by Central Excise Authorities. The case was deferred for 25.09.2014			

63	Case No.:147/14/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00732/AM14/	RLA File :09/24/040/00201/AM14/	Lic.No/Date:0910057191 14.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

64	Case No.:122/14/82-ALC4/2013	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00707/AM14/	RLA File :03/95/040/00203/AM14/	Lic.No/Date:0310745264 14.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

65	Case No.:66/14/82-ALC4/2013	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00651/AM14/	RLA File :09/24/040/00216/AM14/	Lic.No/Date:0910057203 16.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

66	Case No.:121/14/82-ALC4/2013	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00706/AM14/	RLA File :03/95/040/00505/AM13/	Lic.No/Date:0310745576 16.08.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

67	Case No.:34/14/82-ALC4/2013	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00619/AM14/	RLA File :09/24/040/00231/AM14/	Lic.No/Date:0910057244 19.08.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

68	Case No.:1/5/82-ALC4/2014	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00318/AM15/	RLA File :03/95/040/00167/AM14/	Lic.No/Date:0310745808 19.08.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals.			

69	Case No.:2/5/82-ALC4/2014	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00319/AM15/	RLA File :03/95/040/00131/AM14/	Lic.No/Date:0310745809 19.08.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals.			

70	Case No.:117/14/82-ALC4/2013	Party Name:MAC CHEM PRODUCTS (INDIA) PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00702/AM14/	RLA File :03/95/040/00407/AM14/	Lic.No/Date:0310745962 20.08.2013	Defer Date:25.09.2014
	Decision :It was decided to call for DML (Drug Manufacturing Licence) percentage content of buffering agent in the export product from the firm. The case was deferred for 29.09.2014			

71	Case No.:26/14/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00611/AM14/	RLA File :09/24/040/00190/AM14/	Lic.No/Date:0910057247 20.08.2013	Defer Date:11.09.2014

Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.

72	Case No.: 20/13/82-ALC4/2013	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00496/AM14/	RLA File :05/24/040/00134/AM14/	Lic.No/Date:0510363085 21.08.2013	Defer Date:29.08.2014
	Decision : It was decided to defer the case 29.08.2014 for comments of Department of Chemicals and Petrochemicals.			

73	Case No.: 3/12/82-ALC4/2013	Party Name:ACTAVIS PHARMA MANUFACTURING PVT.LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00427/AM14/	RLA File :04/24/040/00095/AM14/	Lic.No/Date:0410148864 22.08.2013	Defer Date:25.09.2014
	Decision : It was decided to send a copy of application again to DCGI for their comments (solution of import items contains 8% water). The case was deferred for 29.09.2014.			

74	Case No.: 32/14/82-ALC4/2013	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00617/AM14/	RLA File :34/24/040/00110/AM14/	Lic.No/Date:3410037709 22.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

75	Case No.: 10/17/85-ALC3/2013	Party Name:BELOOR BAYIR BIOTECH LTD,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/85/050/00113/AM14/	RLA File :07/24/040/00150/AM14/	Lic.No/Date:0710097664 22.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

76	Case No.: 47/14/82-ALC4/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00632/AM14/	RLA File :09/24/040/00251/AM14/	Lic.No/Date:0910057280 22.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

77	Case No.: 90/13/82-ALC4/2013	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Rejected
	HQ File :01/82/050/00566/AM14/	RLA File :31/83/040/00054/AM14/	Lic.No/Date:3110060069	Defer Date:

		23.08.2013	
Decision : Withdrawn the case has been already rejected by the NC in its 4/82 meeting dated 03.07.2014.			

78	Case No.: 115/14/82-ALC4/2013	Party Name:RIOCARE INDIA PRIVATE LIMITED.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00700/AM14/	RLA File :03/95/040/00402/AM14/	Lic.No/Date:0310746634 23.08.2013	Defer Date:11.09.2014
	Decision : Reply received and sent to Department of Pharmaceuticals for their comments. The case is deferredfor 11.09.2014.			

79	Case No.: 4/4/82-ALC4/2014	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00252/AM15/	RLA File :04/24/040/00107/AM14/	Lic.No/Date:0410148932 23.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

80	Case No.: 88/13/82-ALC4/2013	Party Name:MAKCUR LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00564/AM14/	RLA File :08/24/040/00232/AM14/	Lic.No/Date:0810124120 26.08.2013	Defer Date:25.09.2014
	Decision : It was decided to remind the firm copy of Drug Manufacturing Licence alongwith list of Approved items showing composition of export product. The case was deferred for 25.09.2014.			

81	Case No.: 1/15/82-ALC4/2013	Party Name:CORAL LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00763/AM14/	RLA File :03/94/040/00389/AM14/	Lic.No/Date:0310747134 27.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

82	Case No.: 152/14/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00737/AM14/	RLA File :09/24/040/00211/AM14/	Lic.No/Date:0910057368 27.08.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

83	Case No.:116/14/82-ALC4/2013	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00701/AM14/	RLA File :03/95/040/00215/AM14/	Lic.No/Date:0310747079 27.08.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

84	Case No.:25/15/82-ALC4/2013	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00787/AM14/	RLA File :03/94/040/00992/AM13/	Lic.No/Date:0310747414 28.08.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

85	Case No.:43/16/82-ALC4/2013	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00856/AM14/	RLA File :56/24/040/00017/AM14/	Lic.No/Date:5610002765 03.09.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

86	Case No.:53/14/82-ALC4/2013	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00638/AM14/	RLA File :05/24/040/00203/AM14/	Lic.No/Date:0510364653 05.09.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

87	Case No.:176/14/82-ALC4/2013	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00761/AM14/	RLA File :34/24/040/00132/AM14/	Lic.No/Date:3410037845 06.09.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

88	Case No.:103/14/82-ALC4/2013	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00688/AM14/	RLA File :08/24/040/00242/AM14/	Lic.No/Date:0810124544 06.09.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

89	Case No.:2/12/82-ALC4/2013	Party Name:VIVEK PHARMACHEM (INDIA) LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00426/AM14/	RLA File :13/24/040/00022/AM14/	Lic.No/Date:1310044274 09.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

90	Case No.:56/14/82-ALC4/2013	Party Name:VIVEK PHARMACHEM (INDIA) LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00641/AM14/	RLA File :13/24/040/00021/AM14/	Lic.No/Date:1310044273 09.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

91	Case No.:54/17/82-ALC4/2013	Party Name:CIREX PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00916/AM14/	RLA File :09/24/040/00258/AM14/	Lic.No/Date:0910057517 10.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

92	Case No.:16/16/82-ALC4/2013	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00829/AM14/	RLA File :07/24/040/00189/AM14/	Lic.No/Date:0710098183 10.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

93	Case No.:149/14/82-ALC4/2013	Party Name:MACLEODS PHARMACEUTICALS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00734/AM14/	RLA File :03/95/040/00465/AM14/	Lic.No/Date:0310748925 10.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

94	Case No.:105/13/82-ALC4/2013	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00581/AM14/	RLA File :09/24/040/00265/AM14/	Lic.No/Date:0910057516 10.09.2013	Defer Date:11.09.2014
	Decision : It was decided to remind the firm to furnish complete technical details as per Appendix 33. The case was deferred for 11.09.2014			

95	Case No.: 11/15/82-ALC4/2013	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00773/AM14/	RLA File :03/94/040/00352/AM14/	Lic.No/Date:0310749169 11.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

96	Case No.: 47/16/82-ALC4/2013	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00860/AM14/	RLA File :04/24/040/00130/AM14/	Lic.No/Date:0410149741 11.09.2013	Defer Date:25.09.2014
	Decision : It was decided to call from the firm a copy of Master Batch Formula duly certified by Quality Control In charge. The case was deferred for 25.09.2014			

97	Case No.: 33/16/82-ALC4/2013	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00846/AM14/	RLA File :09/24/040/00278/AM14/	Lic.No/Date:0910057537 12.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

98	Case No.: 32/15/82-ALC4/2013	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00794/AM14/	RLA File :03/94/040/00487/AM14/	Lic.No/Date:0310749296 12.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

99	Case No.: 55/4/82-ALC4/2014	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00303/AM15/	RLA File :22/24/040/00044/AM14/	Lic.No/Date:2210014211 12.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

100	Case No.: 220/3/82-ALC4/2014	Party Name:YASHASHVI RASAYAN PVT.LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Approved
	HQ File :01/82/050/00224/AM15/	RLA File :52/24/040/00022/AM14/	Lic.No/Date:5210040190 12.09.2013	Defer Date:
	Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/36/2010-Ch II dated			

23.07.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
THISA	1 kg	1.	THIOPHANONE	1.480 kg

RA may take appropriate action as per the decision of Norms Committee.

101	Case No.:63/17/82-ALC4/2013	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00925/AM14/	RLA File :09/24/040/00261/AM14/	Lic.No/Date:0910057546 13.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

102	Case No.:35/15/82-ALC4/2013	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00797/AM14/	RLA File :03/94/040/00472/AM14/	Lic.No/Date:0310749439 13.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

103	Case No.:26/4/82-ALC4/2014	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00274/AM15/	RLA File :05/24/040/00212/AM14/	Lic.No/Date:0510365650 16.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

104	Case No.:10/16/82-ALC4/2013	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00823/AM14/	RLA File :07/24/040/00201/AM14/	Lic.No/Date:0710098284 16.09.2013	Defer Date:25.09.2014
	Decision : It was decided to remind the firm to furnish a copy of Drug Manufacturing licence, from the firm, for each export item. The case was deferred for 25.09.2014			

105	Case No.:151/14/82-ALC4/2013	Party Name:THINQ PHARMA-CRO LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00736/AM14/	RLA File :03/95/040/00432/AM14/	Lic.No/Date:0310749651 16.09.2013	Defer

	Decision : It was decided to remind the firm to furnish complete technical details as per Appendix 33. The case was deferred for 11.09.2014			Date:11.09.2014
106	Case No.: 35/17/82-ALC4/2013	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00897/AM14/	RLA File :09/24/040/00083/AM14/	Lic.No/Date:0910057602 18.09.2013	Defer Date:25.09.2014
	Decision : It was decided to call from the firm complete technical details as per Appendix 33. The case was deferred for 25.09.2014.			
107	Case No.: 46/16/82-ALC4/2013	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00859/AM14/	RLA File :04/24/040/00127/AM14/	Lic.No/Date:0410149960 18.09.2013	Defer Date:25.09.2014
	Decision : It was decided to call from the firm a copy of Master Batch Formula duly certified by Quality Control Incharge. The case was deferred for 25.09.2014			
108	Case No.: 49/16/82-ALC4/2013	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00862/AM14/	RLA File :04/24/040/00100/AM14/	Lic.No/Date:0410149961 18.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			
109	Case No.: 68/14/82-ALC4/2013	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00653/AM14/	RLA File :09/24/040/00283/AM14/	Lic.No/Date:0910057606 19.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			
110	Case No.: 30/4/82-ALC4/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00278/AM15/	RLA File :09/24/040/00119/AM14/	Lic.No/Date:0910057629 19.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			
111	Case No.: 64/17/82-ALC4/2013	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014	Status: Case

			24.07.2014	Deferred
	HQ File :01/82/050/00926/AM14/	RLA File :09/24/040/00120/AM14/	Lic.No/Date:0910057630 19.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

112	Case No.:81/23/82-ALC4/2013	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01128/AM14/	RLA File :05/24/040/00207/AM14/	Lic.No/Date:0510366184 19.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

113	Case No.:18/4/82-ALC4/2014	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00266/AM15/	RLA File :04/24/040/00137/AM14/	Lic.No/Date:0410150092 19.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

114	Case No.:53/17/82-ALC4/2013	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00915/AM14/	RLA File :09/24/040/00293/AM14/	Lic.No/Date:0910057642 20.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

115	Case No.:48/16/82-ALC4/2013	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00861/AM14/	RLA File :04/24/040/00099/AM14/	Lic.No/Date:0410150142 20.09.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

116	Case No.:48/15/82-ALC4/2013	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00810/AM14/	RLA File :04/24/040/00128/AM14/	Lic.No/Date:0410150198 23.09.2013	Defer Date:11.09.2014
	Decision : It was decided to call from the firm a copy of Master Batch Formula duly certified by Quality Control In charge. The case was deferred for 11.09.2014 .			

117	Case No.:41/4/82-ALC4/2014	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00289/AM15/	RLA File :09/24/040/00297/AM14/	Lic.No/Date:0910057666 24.09.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

118	Case No.:62/17/82-ALC4/2013	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00924/AM14/	RLA File :09/24/040/00292/AM14/	Lic.No/Date:0910057671 24.09.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

119	Case No.:36/16/82-ALC4/2013	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00849/AM14/	RLA File :08/24/040/00259/AM14/	Lic.No/Date:0810125075 25.09.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

120	Case No.:21/19/82-ALC4/2013	Party Name:GOPALDAS VISRAM & CO.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00966/AM14/	RLA File :03/94/040/00502/AM14/	Lic.No/Date:0310751325 26.09.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

121	Case No.:14/16/82-ALC4/2013	Party Name:SHAMSHREE LIFESCIENCES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00827/AM14/	RLA File :22/24/040/00046/AM14/	Lic.No/Date:2210014253 30.09.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

122	Case No.:41/17/82-ALC4/2013	Party Name:HETERO LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00903/AM14/	RLA File :09/24/040/00317/AM14/	Lic.No/Date:0910057783 01.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

123	Case No.:46/17/82-ALC4/2013	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00908/AM14/	RLA File :09/24/040/00288/AM14/	Lic.No/Date:0910057784 01.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

124	Case No.:48/17/82-ALC4/2013	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00910/AM14/	RLA File :09/24/040/00287/AM14/	Lic.No/Date:0910057785 01.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

125	Case No.:32/16/82-ALC4/2013	Party Name:FINE CURE PHARMACEUTICALS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00845/AM14/	RLA File :08/24/040/00292/AM14/	Lic.No/Date:0810125295 03.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

126	Case No.:39/16/82-ALC4/2013	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00852/AM14/	RLA File :04/24/040/00146/AM14/	Lic.No/Date:0410150519 03.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

127	Case No.:26/17/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00888/AM14/	RLA File :09/24/040/00302/AM14/	Lic.No/Date:0910057816 04.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

128	Case No.:34/19/82-ALC4/2013	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00979/AM14/	RLA File :03/94/040/00552/AM14/	Lic.No/Date:0310752484 07.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

129	Case No.:12/16/82-ALC4/2013	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00825/AM14/	RLA File :08/24/040/00303/AM14/	Lic.No/Date:0810125470 08.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

130	Case No.:26/16/82-ALC4/2013	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00839/AM14/	RLA File :08/24/040/00302/AM14/	Lic.No/Date:0810125462 08.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

131	Case No.:27/17/82-ALC4/2013	Party Name:EYTAN LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00889/AM14/	RLA File :09/24/040/00340/AM14/	Lic.No/Date:0910057882 09.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

132	Case No.:73/14/82-ALC4/2013	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00658/AM14/	RLA File :09/24/040/00325/AM14/	Lic.No/Date:0910057878 09.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

133	Case No.:36/17/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00898/AM14/	RLA File :09/24/040/00300/AM14/	Lic.No/Date:0910057877 09.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

134	Case No.:28/16/82-ALC4/2013	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00841/AM14/	RLA File :22/24/040/00048/AM14/	Lic.No/Date:2210014277 09.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

135	Case No.:6/17/82-ALC4/2013	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00868/AM14/	RLA File :52/24/040/00024/AM14/	Lic.No/Date:5210040263 10.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

136	Case No.:55/17/82-ALC4/2013	Party Name:SHODHANA LABORATORIES LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00917/AM14/	RLA File :09/24/040/00315/AM14/	Lic.No/Date:0910057889 10.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

137	Case No.:137/23/82-ALC4/2013	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01184/AM14/	RLA File :03/95/040/00454/AM14/	Lic.No/Date:0310753231 11.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

138	Case No.:37/17/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00899/AM14/	RLA File :09/24/040/00316/AM14/	Lic.No/Date:0910057908 11.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

139	Case No.:38/16/82-ALC4/2013	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00851/AM14/	RLA File :08/24/040/00321/AM14/	Lic.No/Date:0810125616 14.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

140	Case No.:38/17/82-ALC4/2013	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00900/AM14/	RLA File :09/24/040/00322/AM14/	Lic.No/Date:0910057914 14.10.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

141	Case No.:18/16/82-ALC4/2013	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00831/AM14/	RLA File :09/24/040/00323/AM14/	Lic.No/Date:0910057916 14.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

142	Case No.:39/17/82-ALC4/2013	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00901/AM14/	RLA File :09/24/040/00312/AM14/	Lic.No/Date:0910057944 17.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

143	Case No.:22/17/82-ALC4/2013	Party Name:ATHENA DRUG DELIVERY SOLUTIONS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00884/AM14/	RLA File :03/94/040/00458/AM14/	Lic.No/Date:0310753955 17.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

144	Case No.:67/17/82-ALC4/2013	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00929/AM14/	RLA File :09/24/040/00286/AM14/	Lic.No/Date:0910057945 17.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

145	Case No.:17/4/82-ALC4/2014	Party Name:NAPROD LIFE SCIENCES PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00265/AM15/	RLA File :03/95/040/00563/AM14/	Lic.No/Date:0310754049 17.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

146	Case No.:19/4/82-ALC4/2014	Party Name:SAVLA CHEMICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00267/AM15/	RLA File :03/95/040/00566/AM14/	Lic.No/Date:0310754070 17.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of C&PC..			

147	Case No.:59/17/82-ALC4/2013	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00921/AM14/	RLA File :22/24/040/00050/AM14/	Lic.No/Date:2210014300 21.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

148	Case No.:108/23/82-ALC4/2013	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01155/AM14/	RLA File :56/24/040/00020/AM14/	Lic.No/Date:5610003035 21.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

149	Case No.:138/23/82-ALC4/2013	Party Name:MIDAS CARE PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01185/AM14/	RLA File :03/95/040/00599/AM14/	Lic.No/Date:0310755504 25.10.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to send a copy of application again to Department of C&PC for their comments. The case was deferred for 11.09.2014			

150	Case No.:100/23/82-ALC4/2013	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/01147/AM14/	RLA File :56/24/040/00025/AM14/	Lic.No/Date:5610003085 25.10.2013	Defer Date:24.07.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

151	Case No.:14/19/82-ALC4/2013	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00959/AM14/	RLA File :03/94/040/00687/AM14/	Lic.No/Date:0310756546 01.11.2013	Defer Date:24.07.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

152	Case No.:7/23/82-ALC4/2013	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Approved
	HQ File :01/82/050/01054/AM14/	RLA File :03/94/040/00713/AM14/	Lic.No/Date:0310757929 14.11.2013	Defer Date:
	Decision : In the light of written comments received from Petrochemical Division of Department of Chemicals and Petrochemicals vide their U.O No. 46011/93/2011-PC-II dated 14.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
CHEMCOAT V V 10	1 kg	1.	VINYL ACETATE MONOMER	0.050 kg
		2.	VEOVA -10 Monomer	0.950 kg

RA may take appropriate action as per the decision of Norms Committee.

153	Case No.: 66/23/82-ALC4/2013	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01113/AM14/	RLA File :07/24/040/00259/AM14/	Lic.No/Date:0710099690 18.11.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

154	Case No.: 40/19/82-ALC4/2013	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00985/AM14/	RLA File :05/23/040/00334/AM14/	Lic.No/Date:0510371304 20.11.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

155	Case No.: 140/23/82-ALC4/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

156	Case No.: 101/23/82-ALC4/2013	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01148/AM14/	RLA File :07/24/040/00269/AM14/	Lic.No/Date:0710099923 25.11.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

157	Case No.: 129/23/82-ALC4/2013	Party Name:HETERO LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01176/AM14/	RLA File :09/24/040/00421/AM14/	Lic.No/Date:0910058346 26.11.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

158	Case No.:77/23/82-ALC4/2013	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01124/AM14/	RLA File :04/24/040/00183/AM14/	Lic.No/Date:0410152258 27.11.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

159	Case No.:94/23/82-ALC4/2013	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01141/AM14/	RLA File :05/23/040/00342/AM14/	Lic.No/Date:0510372219 28.11.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

160	Case No.:148/23/82-ALC4/2013	Party Name:CTX LIFESCIENCES PVT LTD,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01195/AM14/	RLA File :03/94/040/00598/AM14/	Lic.No/Date:0310760166 02.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

161	Case No.:147/23/82-ALC4/2013	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01194/AM14/	RLA File :03/94/040/00705/AM14/	Lic.No/Date:0310760371 03.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

162	Case No.:112/23/82-ALC4/2013	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01159/AM14/	RLA File :08/24/040/00387/AM14/	Lic.No/Date:0810126887 04.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

163	Case No.:66/3/82-ALC4/2014	Party Name:GLAND PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00070/AM15/	RLA File :09/24/040/00422/AM14/	Lic.No/Date:0910058454 04.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

164	Case No.:116/23/82-ALC4/2013	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01163/AM14/	RLA File :05/23/040/00341/AM14/	Lic.No/Date:0510372635 05.12.2013	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

165	Case No.:18/23/82-ALC4/2013	Party Name:NAPROD LIFE SCIENCES PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01065/AM14/	RLA File :03/95/040/00712/AM14/	Lic.No/Date:0310760768 05.12.2013	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

166	Case No.:138/3/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00142/AM15/	RLA File :09/24/040/00424/AM14/	Lic.No/Date:0910058481 06.12.2013	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

167	Case No.:120/3/82-ALC4/2014	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00124/AM15/	RLA File :09/24/040/00416/AM14/	Lic.No/Date:0910058483 06.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

168	Case No.:115/3/82-ALC4/2014	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00119/AM15/	RLA File :22/24/040/00068/AM14/	Lic.No/Date:2210014426 06.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

169	Case No.:4/5/82-ALC4/2014	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00321/AM15/	RLA File :04/24/040/00198/AM14/	Lic.No/Date:0410152693 06.12.2013	Defer Date:11.09.2014
	Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

170	Case No.:96/23/82-ALC4/2013	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01143/AM14/	RLA File :05/24/040/00313/AM14/	Lic.No/Date:0510372885 09.12.2013	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

171	Case No.:63/23/82-ALC4/2013	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01110/AM14/	RLA File :52/24/040/00037/AM14/	Lic.No/Date:5210040485 10.12.2013	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of C&PC.			

172	Case No.:95/23/82-ALC4/2013	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01142/AM14/	RLA File :05/23/040/00368/AM14/	Lic.No/Date:0510373220 11.12.2013	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

173	Case No.:137/3/82-ALC4/2014	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00141/AM15/	RLA File :09/24/040/00427/AM14/	Lic.No/Date:0910058555 11.12.2013	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

174	Case No.:141/3/82-ALC4/2014	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00145/AM15/	RLA File :09/24/040/00418/AM14/	Lic.No/Date:0910058567 12.12.2013	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

175	Case No.:115/23/82-ALC4/2013	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01162/AM14/	RLA File :05/23/040/00365/AM14/	Lic.No/Date:0510373480 13.12.2013	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

176	Case No.: 136/3/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Approved
	HQ File :01/82/050/00140/AM15/	RLA File :09/24/040/00438/AM14/	Lic.No/Date:0910058582 13.12.2013	Defer Date:
	Decision : Withdrawn the case has been already approved by NC in its 3/82 meeting dated 08.05.2014.			

177	Case No.: 139/3/82-ALC4/2014	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00143/AM15/	RLA File :09/24/040/00441/AM14/	Lic.No/Date:0910058595 13.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

178	Case No.: 83/23/82-ALC4/2013	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/01130/AM14/	RLA File :34/24/040/00231/AM14/	Lic.No/Date:3410038734 16.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

179	Case No.: 33/3/82-ALC4/2014	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00037/AM15/	RLA File :09/24/040/00466/AM14/	Lic.No/Date:0910058622 17.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

180	Case No.: 119/3/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00123/AM15/	RLA File :09/24/040/00470/AM14/	Lic.No/Date:0910058620 17.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case 11.09.2014 for comments of Department of Pharmaceuticals.			

181	Case No.: 98/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00102/AM15/	RLA File :09/24/040/00448/AM14/	Lic.No/Date:0910058626 17.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals.			

182	Case No.: 39/23/82-ALC4/2013	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01086/AM14/	RLA File :03/94/040/00760/AM14/	Lic.No/Date:0310762301 18.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals.			

183	Case No.: 50/23/82-ALC4/2013	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01097/AM14/	RLA File :03/94/040/00761/AM14/	Lic.No/Date:0310762302 18.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case 11.09.2014 for comments of Department of Pharmaceuticals.			

184	Case No.: 68/3/82-ALC4/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00072/AM15/	RLA File :09/24/040/00463/AM14/	Lic.No/Date:0910058633 18.12.2013	Defer Date:11.09.2014
	Decision : It was decided to send a copy of application to Department of Pharmaceuticals for their comments. The case is deferred for 11.09.2014.			

185	Case No.: 146/3/82-ALC4/2014	Party Name:LOUIS PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00150/AM15/	RLA File :09/24/040/00476/AM14/	Lic.No/Date:0910058653 19.12.2013	Defer Date:11.09.2014
	Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/724/2013-PI(Norms) dated 21.04.2014, it was decided to call from the firm following information:- (a) Complete technical details as per Appendix 33. (b) COA of imported R.M. from the Foreign Supplier. (c) COA of the export item. (d) Past production vis-à-vis actual consumption of inputs duly certified by Central Excise Authority. The case was deferred for 11.09.2014			

186	Case No.: 89/23/82-ALC4/2013	Party Name:RENOWN PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01136/AM14/	RLA File :34/24/040/00225/AM14/	Lic.No/Date:3410038760 19.12.2013	Defer Date:11.09.2014

Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.

187	Case No.:85/23/82-ALC4/2013	Party Name:PARENTERAL DRUGS (INDIA) LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01132/AM14/	RLA File :56/24/040/00033/AM14/	Lic.No/Date:5610003400 20.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

188	Case No.:145/3/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00149/AM15/	RLA File :09/24/040/00465/AM14/	Lic.No/Date:0910058692 23.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

189	Case No.:11/3/82-ALC4/2014	Party Name:MICRO LABS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00015/AM15/	RLA File :07/24/040/00318/AM14/	Lic.No/Date:0710100791 23.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

190	Case No.:41/23/82-ALC4/2013	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01088/AM14/	RLA File :03/94/040/00749/AM14/	Lic.No/Date:0310763218 24.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

191	Case No.:27/23/82-ALC4/2013	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01074/AM14/	RLA File :03/95/040/00758/AM14/	Lic.No/Date:0310763292 24.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

192	Case No.:142/3/82-ALC4/2014	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00146/AM15/	RLA File :09/24/040/00439/AM14/	Lic.No/Date:0910058708 24.12.2013	Defer Date:11.09.2014

Decision : It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals

193	Case No.: 157/3/82-ALC4/2014	Party Name:ATLAS FINE CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00161/AM15/	RLA File :03/94/040/00647/AM14/	Lic.No/Date:0310763403 26.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals.			

194	Case No.: 97/3/82-ALC4/2014	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00101/AM15/	RLA File :09/24/040/00482/AM14/	Lic.No/Date:0910058730 26.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

195	Case No.: 144/3/82-ALC4/2014	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00148/AM15/	RLA File :09/24/040/00471/AM14/	Lic.No/Date:0910058728 26.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

196	Case No.: 71/23/82-ALC4/2013	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01118/AM14/	RLA File :05/24/040/00317/AM14/	Lic.No/Date:0510374576 27.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

197	Case No.: 64/23/82-ALC4/2013	Party Name:S.M. HERBALS PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01111/AM14/	RLA File :05/24/040/00321/AM14/	Lic.No/Date:0510374573 27.12.2013	Defer Date:11.09.2014
	Decision : It was decided to remind the firm to furnish the following technical details: • COA from foreign supplier for relevant import consignment for the imported input. • COA from Independent and approved Testing Laboratory for export product. • Stepwise process with wastage envisaged in the process. The case was deferred for 11.09.2014.			

198	Case No.: 143/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
-----	-------------------------------------	---------------------------------	---	---------------------------------

	HQ File :01/82/050/00147/AM15/	RLA File :09/24/040/00461/AM14/	Lic.No/Date:0910058745 27.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals.			
199	Case No.:43/23/82-ALC4/2013	Party Name:ANUH PHARMA LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01090/AM14/	RLA File :03/94/040/00770/AM14/	Lic.No/Date:0310763631 30.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			
200	Case No.:48/23/82-ALC4/2013	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01095/AM14/	RLA File :03/94/040/00719/AM14/	Lic.No/Date:0310763628 30.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			
201	Case No.:22/3/82-ALC4/2014	Party Name:GLAND PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00026/AM15/	RLA File :09/24/040/00485/AM14/	Lic.No/Date:0910058787 31.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			
202	Case No.:96/3/82-ALC4/2014	Party Name:GLAND PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00100/AM15/	RLA File :09/24/040/00481/AM14/	Lic.No/Date:0910058788 31.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			
203	Case No.:23/3/82-ALC4/2014	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00027/AM15/	RLA File :09/24/040/00486/AM14/	Lic.No/Date:0910058791 31.12.2013	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			
204	Case No.:88/3/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred

	HQ File :01/82/050/00092/AM15/	RLA File :09/24/040/00451/AM14/	Lic.No/Date:0910058792 31.12.2013	Defer Date:11.09.2014
Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals				

205	Case No.: 244/3/82-ALC4/2014	Party Name:SAFECON LIFESCIENCES	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00248/AM15/	RLA File :61/24/040/00023/AM14/	Lic.No/Date:6110001119 31.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

206	Case No.: 55/23/82-ALC4/2013	Party Name:SATYAJIT CHEMICALS PVT.LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/01102/AM14/	RLA File :03/95/040/00791/AM14/	Lic.No/Date:0310763764 31.12.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals			

207	Case No.: 53/23/82-ALC4/2013	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/01100/AM14/	RLA File :03/94/040/00744/AM14/	Lic.No/Date:0310764365 02.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

208	Case No.: 114/3/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00118/AM15/	RLA File :09/24/040/00497/AM14/	Lic.No/Date:0910058802 02.01.2014	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

209	Case No.: 38/3/82-ALC4/2014	Party Name:PARENTERAL DRUGS (INDIA) LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00042/AM15/	RLA File :56/24/040/00036/AM14/	Lic.No/Date:5610003472 02.01.2014	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

210	Case No.: 118/3/82-ALC4/2014	Party Name:PARENTERAL DRUGS (INDIA)	Meet No/Date:5/82-ALC4/2014	Status: Case
-----	-------------------------------------	-------------------------------------	-----------------------------	---------------------

		LTD.,	24.07.2014	Deferred
	HQ File :01/82/050/00122/AM15/	RLA File :56/24/040/00035/AM14/	Lic.No/Date:5610003471 02.01.2014	Defer Date:11.09.2014
Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.				

211	Case No.:24/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00028/AM15/	RLA File :09/24/040/00492/AM14/	Lic.No/Date:0910058808 02.01.2014	Defer Date:11.09.2014
Decision : It was decided to defer the case for 11.09.2014 for comments of Department of C&PC.				

212	Case No.:45/3/82-ALC4/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00049/AM15/	RLA File :02/24/040/00168/AM13/	Lic.No/Date:0210198458 03.01.2014	Defer Date:11.09.2014
Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.				

213	Case No.:89/3/82-ALC4/2014	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00093/AM15/	RLA File :09/24/040/00496/AM14/	Lic.No/Date:0910058826 06.01.2014	Defer Date:11.09.2014
Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.				

214	Case No.:186/3/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00190/AM15/	RLA File :09/24/040/00484/AM14/	Lic.No/Date:0910058825 06.01.2014	Defer Date:11.09.2014
Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.				

215	Case No.:193/3/82-ALC4/2014	Party Name:NATCO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00197/AM15/	RLA File :09/24/040/00494/AM14/	Lic.No/Date:0910058829 06.01.2014	Defer Date:11.09.2014
Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.				

216	Case No.:37/3/82-ALC4/2014	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:5/82-ALC4/2014	Status:Case
-----	-----------------------------------	---	-----------------------------	--------------------

			24.07.2014	Deferred
	HQ File :01/82/050/00041/AM15/	RLA File :22/24/040/00077/AM14/	Lic.No/Date:2210014502 07.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

217	Case No.:121/3/82-ALC4/2014	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00125/AM15/	RLA File :22/24/040/00078/AM14/	Lic.No/Date:2210014501 07.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

218	Case No.:116/3/82-ALC4/2014	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00120/AM15/	RLA File :09/24/040/00402/AM14/	Lic.No/Date:0910058840 07.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

219	Case No.:180/3/82-ALC4/2014	Party Name:VISION DRUGS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00184/AM15/	RLA File :09/24/040/00426/AM14/	Lic.No/Date:0910058839 07.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

220	Case No.:90/3/82-ALC4/2014	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00094/AM15/	RLA File :09/24/040/00468/AM14/	Lic.No/Date:0910058858 08.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

221	Case No.:203/3/82-ALC4/2014	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00207/AM15/	RLA File :09/24/040/00362/AM14/	Lic.No/Date:0910058863 08.01.2014	Defer Date:11.09.2014
	Decision : Department of Biotechnology vide their letter No. BT/IL/05/382/2013-PID dated 29.08.2013 has mentioned that the norms for the export item called DTP-HEPB (Pentavalent Vaccine) fully liquid combination vaccine single does vial, Pediatric does Diphtheria, Tetanus, Pertussis, Hepatitis B Recombinant and Heamophilus Type in the application. You are requested to furnish the following information:			

Drug Manufacturing Licensing of the export product (DML enclosed with the application does not mention the export product.
To submit QA approved Batch Manufacturing Record.
Complete technical details as per Appendix 33.
The case was deferred for 11.09.2014.

222	Case No.: 200/3/82-ALC4/2014	Party Name:WEXFORD LABORATORIES P LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00204/AM15/	RLA File :07/24/040/00333/AM14/	Lic.No/Date:0710101186 08.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

223	Case No.: 21/23/82-ALC4/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01068/AM14/	RLA File :03/95/040/00590/AM14/	Lic.No/Date:0310765258 09.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals			

224	Case No.: 194/3/82-ALC4/2014	Party Name:LOUIS PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00198/AM15/	RLA File :09/24/040/00520/AM14/	Lic.No/Date:0910058903 10.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

225	Case No.: 192/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00196/AM15/	RLA File :09/24/040/00513/AM14/	Lic.No/Date:0910058896 10.01.2014	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals			

226	Case No.: 204/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00208/AM15/	RLA File :09/24/040/00514/AM14/	Lic.No/Date:0910058895 10.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

227	Case No.:19/23/82-ALC4/2013	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01066/AM14/	RLA File :03/94/040/00772/AM14/	Lic.No/Date:0310766076 13.01.2014	Defer Date:11.09.2014
	Decision :Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

228	Case No.:197/3/82-ALC4/2014	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00201/AM15/	RLA File :04/24/040/00218/AM14/	Lic.No/Date:0410154188 13.01.2014	Defer Date:11.09.2014
	Decision :Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

229	Case No.:134/3/82-ALC4/2014	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00138/AM15/	RLA File :04/24/040/00226/AM14/	Lic.No/Date:0410154220 13.01.2014	Defer Date:11.09.2014
	Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/715/2013-PI(Norms) dated 21.04.2014, it was decided to call from the firm a copy of Master Batch Formula duly certified by Quality Control Incharge. The case was deferred for 11.09.2014.			

230	Case No.:179/3/82-ALC4/2014	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00183/AM15/	RLA File :22/24/040/00079/AM14/	Lic.No/Date:2210014517 13.01.2014	Defer Date:11.09.2014
	Decision :Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

231	Case No.:196/3/82-ALC4/2014	Party Name:ARUDAA VIS LABS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00200/AM15/	RLA File :04/24/040/00219/AM14/	Lic.No/Date:0410154292 15.01.2014	Defer Date:11.09.2014
	Decision :Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

232	Case No.:182/3/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00186/AM15/	RLA File :09/24/040/00516/AM14/	Lic.No/Date:0910058925	

		15.01.2014	Defer Date:11.09.2014
Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

233	Case No.: 26/23/82-ALC4/2013	Party Name:RIOCARE INDIA PRIVATE LIMITED.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/01073/AM14/	RLA File :03/95/040/00822/AM14/	Lic.No/Date:0310766258 15.01.2014	Defer Date:11.09.2014
	Decision : Decision :In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/635/2013-PI(Norms) dated 04.03.2014, it was decided to call from the firm the following technical details: i) Export Items 1 and 3 are API's (100%) and should not fall under chapter 30. The firm should be advised to give correct and relevant HS code ii) whether any chemical reaction is involved in the manufacture of Dimethicone. If so, complete details of reaction, Mol. weight and % yield on molar basis may be furnished. iii) Past production vis-a-vis actual consumption of inputs duly certified by Central Excise Authorities be furnished for last 3 years. The case was deferred for 11.09.2014.			

234	Case No.: 202/3/82-ALC4/2014	Party Name:PARENTERAL DRUGS (INDIA) LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00206/AM15/	RLA File :56/24/040/00041/AM14/	Lic.No/Date:5610003580 16.01.2014	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

235	Case No.: 198/3/82-ALC4/2014	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00202/AM15/	RLA File :09/24/040/00523/AM14/	Lic.No/Date:0910058953 16.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

236	Case No.: 32/3/82-ALC4/2014	Party Name:DISTO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00036/AM15/	RLA File :09/24/040/00519/AM14/	Lic.No/Date:0910058977 17.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

237	Case No.: 42/3/82-ALC4/2014	Party Name:PAYAL POLYPLAST PVT.LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00046/AM15/	RLA File :05/24/040/00204/AM14/	Lic.No/Date:0510376324	Defer

			17.01.2014	Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of C&PC.			
238	Case No.: 103/3/82-ALC4/2014	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00107/AM15/	RLA File :03/94/040/00942/AM14/	Lic.No/Date:0310767119 21.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			
239	Case No.: 156/3/82-ALC4/2014	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00160/AM15/	RLA File :03/95/040/00796/AM14/	Lic.No/Date:0310767045 21.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals			
240	Case No.: 55/3/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00059/AM15/	RLA File :09/24/040/00529/AM14/	Lic.No/Date:0910059025 23.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			
241	Case No.: 60/3/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00064/AM15/	RLA File :09/24/040/00541/AM14/	Lic.No/Date:0910059028 23.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			
242	Case No.: 21/3/82-ALC4/2014	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00025/AM15/	RLA File :22/24/040/00075/AM14/	Lic.No/Date:2210014543 23.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			
243	Case No.: 12/21/82-ALC4/2013	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred

	HQ File :01/82/050/01042/AM14/	RLA File :22/21/040/00096/AM14/	Lic.No/Date:2210014544 23.01.2014	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

244	Case No.:187/3/82-ALC4/2014	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00191/AM15/	RLA File :05/23/040/00413/AM14/	Lic.No/Date:0510376990 24.01.2014	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

245	Case No.:108/3/82-ALC4/2014	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00112/AM15/	RLA File :03/94/040/00908/AM14/	Lic.No/Date:0310767733 24.01.2014	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals.			

246	Case No.:158/3/82-ALC4/2014	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00162/AM15/	RLA File :03/95/040/00862/AM14/	Lic.No/Date:0310768015 27.01.2014	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

247	Case No.:159/3/82-ALC4/2014	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00163/AM15/	RLA File :03/95/040/00861/AM14/	Lic.No/Date:0310768009 27.01.2014	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

248	Case No.:19/3/82-ALC4/2014	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00023/AM15/	RLA File :05/24/040/00374/AM14/	Lic.No/Date:0510377141 27.01.2014	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals			

--	--	--	--	--

249	Case No.:174/3/82-ALC4/2014	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Approved
	HQ File :01/82/050/00178/AM15/	RLA File :03/94/040/00923/AM14/	Lic.No/Date:0310768207 28.01.2014	Defer Date:
	Decision :withdrawn the case has been already approved by the NC in its 3/82 meeting dated 08.05.2014			

250	Case No.:175/3/82-ALC4/2014	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Approved
	HQ File :01/82/050/00179/AM15/	RLA File :03/94/040/00932/AM14/	Lic.No/Date:0310768214 28.01.2014	Defer Date:
	Decision : withdrawn the case has been already approved by the NC in its 3/82 meeting dated 08.05.2014			

251	Case No.:104/3/82-ALC4/2014	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Approved
	HQ File :01/82/050/00108/AM15/	RLA File :03/95/040/00863/AM14/	Lic.No/Date:0310768423 29.01.2014	Defer Date:
	Decision : withdrawn the case has been already approved by the NC in its 3/82 meeting dated 08.05.2014			

252	Case No.:230/3/82-ALC4/2014	Party Name:SWISS EXPORTS PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00234/AM15/	RLA File :08/24/040/00474/AM14/	Lic.No/Date:0810128498 29.01.2014	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

253	Case No.:209/3/82-ALC4/2014	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00213/AM15/	RLA File :09/24/040/00540/AM14/	Lic.No/Date:0910059127 30.01.2014	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

254	Case No.:177/3/82-ALC4/2014	Party Name:INDO AMINES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00181/AM15/	RLA File :03/94/040/00958/AM14/	Lic.No/Date:0310768616 30.01.2014	Defer Date:11.09.2014
	Decision :Decision :It was decided to defer the case for 11.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals			

255	Case No.: 223/3/82-ALC4/2014	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00227/AM15/	RLA File :03/95/040/00867/AM14/	Lic.No/Date:0310768632 30.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

256	Case No.: 206/3/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00210/AM15/	RLA File :09/24/040/00556/AM14/	Lic.No/Date:0910059129 31.01.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

257	Case No.: 165/3/82-ALC4/2014	Party Name:MANGALAM ORGANICS LIMITED.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00169/AM15/	RLA File :03/94/040/00448/AM14/	Lic.No/Date:0310768928 03.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of C&PC.			

258	Case No.: 111/3/82-ALC4/2014	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00115/AM15/	RLA File :09/24/040/00509/AM14/	Lic.No/Date:0910059150 03.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

259

Case No.:201/3/82-ALC4/2014	Party Name:YASHASHVI RASAYAN PVT.LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Approved	
HQ File :01/82/050/00205/AM15/	RLA File :52/24/040/00045/AM14/	Lic.No/Date:5210040666 03.02.2014	Defer Date:	
Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/36/2010-Ch II dated 23.07.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
THISA	1 kg	1.	THIOPHANONE	1.480 kg
RA may take appropriate action as per the decision of Norms Committee.				

260	Case No.: 26/3/82-ALC4/2014	Party Name:MEDICEF PHARMA,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00030/AM15/	RLA File :22/24/040/00080/AM14/	Lic.No/Date:2210014587 04.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

261	Case No.: 27/3/82-ALC4/2014	Party Name:MEDICEF PHARMA,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00031/AM15/	RLA File :22/24/040/00081/AM14/	Lic.No/Date:2210014589 04.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

262	Case No.: 28/3/82-ALC4/2014	Party Name:MEDICEF PHARMA,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00032/AM15/	RLA File :22/24/040/00082/AM14/	Lic.No/Date:2210014588 04.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

263	Case No.: 87/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00091/AM15/	RLA File :09/24/040/00544/AM14/	Lic.No/Date:0910059155 04.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals			

264	Case No.: 117/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00121/AM15/	RLA File :09/24/040/00543/AM14/	Lic.No/Date:0910059156 04.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case 11.09.2014 for comments of Department of Chemicals and Petrochemicals			

265	Case No.: 232/3/82-ALC4/2014	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00236/AM15/	RLA File :08/24/040/00485/AM14/	Lic.No/Date:0810128700 05.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

266	Case No.: 221/3/82-ALC4/2014	Party Name:CIPLA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00225/AM15/	RLA File :03/94/040/00995/AM14/	Lic.No/Date:0310769240 05.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

267	Case No.: 222/3/82-ALC4/2014	Party Name:CIPLA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00226/AM15/	RLA File :03/94/040/00985/AM14/	Lic.No/Date:0310769244 05.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

268	Case No.: 224/3/82-ALC4/2014	Party Name:CIPLA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00228/AM15/	RLA File :03/94/040/00979/AM14/	Lic.No/Date:0310769253 05.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

269	Case No.: 225/3/82-ALC4/2014	Party Name:CIPLA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00229/AM15/	RLA File :03/94/040/00991/AM14/	Lic.No/Date:0310769247 05.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

270	Case No.: 149/3/82-ALC4/2014	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00153/AM15/	RLA File :05/24/040/00420/AM14/	Lic.No/Date:0510378413 05.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

271	Case No.: 168/3/82-ALC4/2014	Party Name:CIPLA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00172/AM15/	RLA File :03/94/040/01009/AM14/	Lic.No/Date:0310769592 06.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

272	Case No.: 150/3/82-ALC4/2014	Party Name:MACLEODS PHARMACEUTICALS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00154/AM15/	RLA File :03/95/040/00879/AM14/	Lic.No/Date:0310769509 06.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

273	Case No.: 8/3/82-ALC4/2014	Party Name:ALEKHYA DRUGS PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00012/AM15/	RLA File :09/24/040/00548/AM14/	Lic.No/Date:0910059218 07.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

274	Case No.: 10/3/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00014/AM15/	RLA File :09/24/040/00534/AM14/	Lic.No/Date:0910059227 07.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

275	Case No.: 59/3/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00063/AM15/	RLA File :09/24/040/00551/AM14/	Lic.No/Date:0910059222 07.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

276	Case No.: 49/3/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00053/AM15/	RLA File :09/24/040/00562/AM14/	Lic.No/Date:0910059197 07.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

277	Case No.: 151/3/82-ALC4/2014	Party Name:CIPLA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00155/AM15/	RLA File :03/94/040/01022/AM14/	Lic.No/Date:0310769755 07.02.2014	Defer Date:11.09.2014
	Decision : Decision :It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

278	Case No.:211/3/82-ALC4/2014	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00215/AM15/	RLA File :34/24/040/00201/AM14/	Lic.No/Date:3410039219 07.02.2014	Defer Date:25.09.2014
	Decision :Decision : It was decided to defer the case 25.09.2014 for comments of Department of Chemicals and Petrochemicals.			

279	Case No.:84/3/82-ALC4/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00088/AM15/	RLA File :07/24/040/00419/AM14/	Lic.No/Date:0710102047 07.02.2014	Defer Date:11.09.2014
	Decision :Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

280	Case No.:54/3/82-ALC4/2014	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00058/AM15/	RLA File :09/24/040/00552/AM14/	Lic.No/Date:0910059230 10.02.2014	Defer Date:25.09.2014
	Decision :Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

281	Case No.:167/3/82-ALC4/2014	Party Name:CIPLA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00171/AM15/	RLA File :03/94/040/01028/AM14/	Lic.No/Date:0310769983 10.02.2014	Defer Date:25.09.2014
	Decision :Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

282	Case No.:64/3/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00068/AM15/	RLA File :09/24/040/00554/AM14/	Lic.No/Date:0910059247 11.02.2014	Defer Date:25.09.2014
	Decision :Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

283	Case No.:92/3/82-ALC4/2014	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Approved
	HQ File :01/82/050/00096/AM15/	RLA File :04/24/040/00244/AM14/	Lic.No/Date:0410155099 11.02.2014	Defer Date:
	Decision : withdrawn the case has been already approved by the NC in its 3/82 meeting dated 08.05.2014			

284	Case No.: 46/3/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00050/AM15/	RLA File :09/24/040/00555/AM14/	Lic.No/Date:0910059260 12.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

285	Case No.: 47/3/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00051/AM15/	RLA File :09/24/040/00535/AM14/	Lic.No/Date:0910059259 12.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

286	Case No.: 61/3/82-ALC4/2014	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00065/AM15/	RLA File :09/24/040/00568/AM14/	Lic.No/Date:0910059258 12.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals			

287	Case No.: 113/3/82-ALC4/2014	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00117/AM15/	RLA File :05/24/040/00332/AM14/	Lic.No/Date:0510379132 12.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

288	Case No.: 48/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00052/AM15/	RLA File :09/24/040/00582/AM14/	Lic.No/Date:0910059263 12.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

289	Case No.: 112/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00116/AM15/	RLA File :09/24/040/00564/AM14/	Lic.No/Date:0910059262 12.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of C&PC			

290	Case No.: 205/3/82-ALC4/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00209/AM15/	RLA File :05/23/040/00466/AM14/	Lic.No/Date:0510379284 13.02.2014	Defer Date:24.07.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals			

291	Case No.: 2/3/82-ALC4/2014	Party Name:SCOTT-EDIL PHARMACIA LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00006/AM15/	RLA File :22/24/040/00089/AM14/	Lic.No/Date:2210014609 13.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.07.2014 for comments of Department of Pharmaceuticals.			

292	Case No.: 73/3/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00077/AM15/	RLA File :09/24/040/00536/AM14/	Lic.No/Date:0910059285 14.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

293	Case No.: 9/3/82-ALC4/2014	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00013/AM15/	RLA File :09/24/040/00584/AM14/	Lic.No/Date:0910059308 14.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

294	Case No.: 29/3/82-ALC4/2014	Party Name:R L FINE CHEM	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00033/AM15/	RLA File :07/24/040/00422/AM14/	Lic.No/Date:0710102208 17.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

295	Case No.: 130/3/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00134/AM15/	RLA File :09/24/040/00587/AM14/	Lic.No/Date:0910059321 18.02.2014	Defer Date:25.09.2014

Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.

296

Case No.:242/3/82-ALC4/2014	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred	
HQ File :01/82/050/00246/AM15/	RLA File :08/24/040/00505/AM14/	Lic.No/Date:0810128924 18.02.2014	Defer Date:25.09.2014	
Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/466/2013-PI(Norms) dated 21.11.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <u>Export Product</u> Etodolac Extended Release Tablets 400 MG, 500 MG and 600 MG TAB				
S.NO.	Import Items	For export of 1 Million Tablets		
		400 mg	500 mg	600 mg
1	LACTOSE MONOHYDRATE NF/PH	35.5 kg	44.375 kg	86.850 kg
2	MAGNESIUM STEARATE	17.5	21.875	26.250
3	7-ETHYL TRYPTOPHOL (76%)	386.376	482.970	579.564
4	METHYL-3-OXO VALERATE	220.320	275.400	330.480
5	5 to 12	Relevant as per packing policy		
RA may take appropriate action as per the decision of Norms Committee.				

297	Case No.:166/3/82-ALC4/2014	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00170/AM15/	RLA File :03/95/040/00916/AM14/	Lic.No/Date:0310770668 18.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

298	Case No.:52/3/82-ALC4/2014	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00056/AM15/	RLA File :34/24/040/00282/AM14/	Lic.No/Date:3410039321 19.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

299	Case No.:125/3/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
-----	-----------------------------	---------------------------------------	---	-------------------------

	HQ File :01/82/050/00129/AM15/	RLA File :09/24/040/00570/AM14/	Lic.No/Date:0910059353 19.02.2014	Defer Date:25.09.2014
	Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			
300	Case No.:47/23/82-ALC4/2013	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01094/AM14/	RLA File :09/24/040/00585/AM14/	Lic.No/Date:0910059356 19.02.2014	Defer Date:25.09.2014
	Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			
301	Case No.:216/3/82-ALC4/2014	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00220/AM15/	RLA File :05/24/040/00431/AM14/	Lic.No/Date:0510379833 19.02.2014	Defer Date:25.09.2014
	Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			
302	Case No.:86/3/82-ALC4/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00090/AM15/	RLA File :02/24/040/00197/AM14/	Lic.No/Date:0210200380 21.02.2014	Defer Date:25.09.2014
	Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			
303	Case No.:241/3/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00245/AM15/	RLA File :08/24/040/00483/AM14/	Lic.No/Date:0810129084 21.02.2014	Defer Date:25.09.2014
	Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			
304	Case No.:15/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00019/AM15/	RLA File :09/24/040/00598/AM14/	Lic.No/Date:0910059372 21.02.2014	Defer Date:25.09.2014
	Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			
305	Case No.:16/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred

	HQ File :01/82/050/00020/AM15/	RLA File :09/24/040/00592/AM14/	Lic.No/Date:0910059375 21.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

306	Case No.:237/3/82-ALC4/2014	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00241/AM15/	RLA File :08/24/040/00523/AM14/	Lic.No/Date:0810129092 24.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals			

307	Case No.:105/3/82-ALC4/2014	Party Name:THINQ PHARMA-CRO LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00109/AM15/	RLA File :03/95/040/00842/AM14/	Lic.No/Date:0310771596 24.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

308	Case No.:161/3/82-ALC4/2014	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00165/AM15/	RLA File :03/95/040/00889/AM14/	Lic.No/Date:0310771527 24.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals			

309	Case No.:233/3/82-ALC4/2014	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00237/AM15/	RLA File :08/24/040/00526/AM14/	Lic.No/Date:0810129185 25.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals			

310	Case No.:14/3/82-ALC4/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00018/AM15/	RLA File :09/24/040/00589/AM14/	Lic.No/Date:0910059417 25.02.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals			

311	Case No.:7/3/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
-----	----------------------------------	---------------------------------------	---	---------------------------------

	HQ File :01/82/050/00011/AM15/	RLA File :09/24/040/00604/AM14/	Lic.No/Date:0910059427 26.02.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals			
312	Case No.:5/3/82-ALC4/2014	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00009/AM15/	RLA File :05/23/040/00494/AM14/	Lic.No/Date:0510380433 27.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals			
313	Case No.:162/3/82-ALC4/2014	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00166/AM15/	RLA File :03/95/040/00967/AM14/	Lic.No/Date:0310772330 27.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals			
314	Case No.:79/3/82-ALC4/2014	Party Name:GLAND PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00083/AM15/	RLA File :09/24/040/00610/AM14/	Lic.No/Date:0910059455 28.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to remind the firm to furnish Central Excise Data and also Batch Log Sheet for last 5 batches . The case was deferred for 25.09.2014			
315	Case No.:133/3/82-ALC4/2014	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00137/AM15/	RLA File :22/24/040/00096/AM14/	Lic.No/Date:2210014646 28.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			
316	Case No.:106/3/82-ALC4/2014	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals			
317	Case No.:184/3/82-ALC4/2014	Party Name:ARUDAA VIS LABS PRIVATE	Meet No/Date:5/82-ALC4/2014	Status:Case

		LIMITED	24.07.2014	Deferred
	HQ File :01/82/050/00188/AM15/	RLA File :04/24/040/00266/AM14/	Lic.No/Date:0410155776 03.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

318	Case No.:228/3/82-ALC4/2014	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00232/AM15/	RLA File :08/24/040/00521/AM14/	Lic.No/Date:0810129315 03.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

319	Case No.:122/3/82-ALC4/2014	Party Name:NANDU CHEMICAL INDUSTRIES	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00126/AM15/	RLA File :07/24/040/00408/AM14/	Lic.No/Date:0710102530 03.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 25.09.2014			

320	Case No.:25/3/82-ALC4/2014	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00029/AM15/	RLA File :31/83/040/00207/AM14/	Lic.No/Date:3110062928 04.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to call from the firm COA of import item from the foreign supplier for the relevant consignment . The case was deferred for 25.09.2014			

321	Case No.:3/3/82-ALC4/2014	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00007/AM15/	RLA File :04/24/040/00258/AM14/	Lic.No/Date:0410156078 11.03.2014	Defer Date:25.09.2014
	Decision : Decision :In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/633/2013-PI(Norms) dated 22.01.2014, it was decided to call from the firm a copy of Master Batch Formula duly certified by Quality Control incharge. The case was deferred for 29.09.2014			

322	Case No.:6/3/82-ALC4/2014	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
			Lic.No/Date:0410156076	

HQ File :01/82/050/00010/AM15/	RLA File :04/24/040/00257/AM14/	11.03.2014	Defer
Decision : Decision :In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/633/2013-PI(Norms) dated 22.01.2014, it was decided to call from the firm a copy of Master Batch Formula duly certified by Quality Control Incharge.			
The case was deferred for 25.09.2014			

323	Case No.:62/3/82-ALC4/2014	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00066/AM15/	RLA File :04/24/040/00259/AM14/	Lic.No/Date:0410156077 11.03.2014	Defer Date:25.09.2014
	Decision : Decision :In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/633/2013-PI(Norms) dated 22.01.2014, it was decided to call from the firm a copy of Master Batch Formula duly certified by Quality Control Incharge.			
	The case was deferred for 29.09.2014			

324	Case No.:231/3/82-ALC4/2014	Party Name:SWISS EXPORTS PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00235/AM15/	RLA File :08/24/040/00537/AM14/	Lic.No/Date:0810129646 13.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

325	Case No.:13/3/82-ALC4/2014	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00017/AM15/	RLA File :22/24/040/00101/AM14/	Lic.No/Date:2210014693 14.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

326

Case No.:24/5/82-ALC4/2014	Party Name:R L FINE CHEM	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Approved	
HQ File :01/82/050/00341/AM15/	RLA File :07/24/040/00471/AM14/	Lic.No/Date:0710102942 17.03.2014	Defer Date:	
Decision : In the light of earlier decision taken in meeting no. 14/82 dated 24.10.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
CHLORPROMAZINE HCL IP		1	1 BROMO 3 CHLORO PROPANE	0.95
		2	2 - CHLORO PHENOTHIAZINE	0.90

		3	ACETONE	3.33
RA may take appropriate action as per the decision of Norms Committee.				

327	Case No.:57/3/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

328	Case No.:26/5/82-ALC4/2014	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Added
	HQ File :01/82/050/00343/AM15/	RLA File :07/24/040/00469/AM14/	Lic.No/Date:0710103055 20.03.2014	Defer Date:
	Decision :			

329	Case No.:123/3/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00127/AM15/	RLA File :05/23/040/00508/AM14/	Lic.No/Date:0510382292 20.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

330	Case No.:25/5/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00342/AM15/	RLA File :07/24/040/00340/AM14/	Lic.No/Date:0710103209 26.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

331	Case No.:81/5/82-ALC4/2014	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00398/AM15/	RLA File :03/94/040/01160/AM14/	Lic.No/Date:0310775960 26.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.05.2014 for comments of Department of Pharmaceuticals.			

332	Case No.:82/5/82-ALC4/2014	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred

HQ File :01/82/050/00399/AM15/	RLA File :03/94/040/01152/AM14/	Lic.No/Date:0310775954 26.03.2014	Defer Date:25.09.2014
Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

333	Case No.: 50/5/82-ALC4/2014	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Approved									
	HQ File :01/82/050/00367/AM15/	RLA File :03/94/040/01075/AM14/	Lic.No/Date:0310776102 27.03.2014	Defer Date:									
	Decision : In the light of earlier decision taken in meeting no. 17/82 dated 05.12.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:												
	<table border="1"> <thead> <tr> <th>Export Product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import item</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Sodium Salicylate</td><td>1 Kg.</td><td>1.</td><td>Salicylic Acid</td><td>0.80 kg</td></tr> </tbody> </table>				Export Product	Export Qty.	Sl.No.	Import item	Qty. allowed	Sodium Salicylate	1 Kg.	1.	Salicylic Acid
Export Product	Export Qty.	Sl.No.	Import item	Qty. allowed									
Sodium Salicylate	1 Kg.	1.	Salicylic Acid	0.80 kg									
RA may take appropriate action as per the decision of Norms Committee.													

334	Case No.: 43/5/82-ALC4/2014	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00360/AM15/	RLA File :03/94/040/01145/AM14/	Lic.No/Date:0310776137 27.03.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

335	Case No.: 51/5/82-ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

336	Case No.: 48/5/82-ALC4/2014	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00365/AM15/	RLA File :03/94/040/01168/AM14/	Lic.No/Date:0310776170 27.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

337	Case No.: 49/5/82-ALC4/2014	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00366/AM15/	RLA File :03/94/040/01158/AM14/	Lic.No/Date:0310776158 27.03.2014	Defer Date:25.09.2014

Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.

338	Case No.:44/5/82-ALC4/2014	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00361/AM15/	RLA File :03/94/040/01157/AM14/	Lic.No/Date:0310776372 28.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

339	Case No.:45/5/82-ALC4/2014	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00362/AM15/	RLA File :03/94/040/01170/AM14/	Lic.No/Date:0310776360 28.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

340	Case No.:46/5/82-ALC4/2014	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00363/AM15/	RLA File :03/94/040/01172/AM14/	Lic.No/Date:0310776367 28.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

341	Case No.:47/5/82-ALC4/2014	Party Name:KOPRAN LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00364/AM15/	RLA File :03/94/040/01169/AM14/	Lic.No/Date:0310776351 28.03.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

342	Case No.:83/5/82-ALC4/2014	Party Name:VEGESNA LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00400/AM15/	RLA File :09/24/040/00666/AM14/	Lic.No/Date:0910059688 01.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

343	Case No.:73/5/82-ALC4/2014	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00390/AM15/	RLA File :03/94/040/01189/AM14/	Lic.No/Date:0310776770 02.04.2014	Defer Date:25.09.2014

Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.

344	Case No.: 70/5/82-ALC4/2014	Party Name:ASHU ORGANICS (INDIA) PVT. LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00387/AM15/	RLA File :03/94/040/01138/AM14/	Lic.No/Date:0310776777 02.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

345	Case No.: 11/5/82-ALC4/2014	Party Name:AROMA AROMATICS & FLAVOURS	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00328/AM15/	RLA File :05/23/040/00507/AM14/	Lic.No/Date:0510383624 03.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.05.2014 for comments of Department of C&PC.			

346	Case No.: 23/5/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00340/AM15/	RLA File :07/24/040/00484/AM14/	Lic.No/Date:0710103375 03.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.05.2014 for comments of Department of C&PC.			

347	Case No.: 62/5/82-ALC4/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00379/AM15/	RLA File :03/95/040/00004/AM15/	Lic.No/Date:0310777048 04.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.05.2014 for comments of Department of C&PC.			

348	Case No.: 75/5/82-ALC4/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00392/AM15/	RLA File :03/94/040/01196/AM14/	Lic.No/Date:0310777284 07.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.05.2014 for comments of Department of C&PC.			

349	Case No.: 33/5/82-ALC4/2014	Party Name:JAINEX SPECIALITY CHEMICAL	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00350/AM15/	RLA File :34/24/040/00321/AM14/	Lic.No/Date:3410039746 07.04.2014	Defer Date:25.09.2014

Decision :It was decided to defer the case for 25.05.2014 for comments of Department of C&PC.

350	Case No.: 28/5/82-ALC4/2014	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00345/AM15/	RLA File :31/83/040/00217/AM14/	Lic.No/Date:3110063437 09.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.05.2014 for comments of Department of C&PC.			

351	Case No.: 29/5/82-ALC4/2014	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00346/AM15/	RLA File :31/83/040/00216/AM14/	Lic.No/Date:3110063438 09.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.05.2014 for comments of Department of C&PC.			

352	Case No.: 67/5/82-ALC4/2014	Party Name: FDC LTD	Meet No/Date: 5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00384/AM15/	RLA File :03/94/040/00001/AM15/	Lic.No/Date:0310777658 09.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

353	Case No.: 72/5/82-ALC4/2014	Party Name: GLOBE TROTTERS PVT LTD	Meet No/Date: 5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00389/AM15/	RLA File :03/94/040/01100/AM14/	Lic.No/Date:0310777795 09.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

354	Case No.: 79/5/82-ALC4/2014	Party Name: AARTI INDUSTRIES LIMITED	Meet No/Date: 5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00396/AM15/	RLA File :03/94/040/00015/AM15/	Lic.No/Date:0310777966 10.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

355	Case No.: 65/5/82-ALC4/2014	Party Name: CROWN CHEMICALS PVT.LTD.,	Meet No/Date: 5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00382/AM15/	RLA File :03/94/040/00004/AM15/	Lic.No/Date:0310777887 10.04.2014	Defer Date:25.09.2014

Decision :It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.

356	Case No.:66/5/82-ALC4/2014	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00383/AM15/	RLA File :03/94/040/00005/AM15/	Lic.No/Date:0310777897 10.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

357	Case No.:32/5/82-ALC4/2014	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00349/AM15/	RLA File :31/83/040/00008/AM15/	Lic.No/Date:3110063481 11.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

358	Case No.:68/5/82-ALC4/2014	Party Name:FDC LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00385/AM15/	RLA File :03/94/040/01125/AM14/	Lic.No/Date:0310778140 11.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

359	Case No.:27/5/82-ALC4/2014	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00344/AM15/	RLA File :34/24/040/00006/AM15/	Lic.No/Date:3410039801 15.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

360	Case No.:34/5/82-ALC4/2014	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00351/AM15/	RLA File :34/24/040/00003/AM15/	Lic.No/Date:3410039800 15.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

361	Case No.:80/5/82-ALC4/2014	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00397/AM15/	RLA File :03/94/040/00027/AM15/	Lic.No/Date:0310778437 16.04.2014	Defer Date:25.09.2014

Decision :It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.

362	Case No.: 30/5/82-ALC4/2014	Party Name:PRECISE CHEMIPHARMA PVT.LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00347/AM15/	RLA File :31/83/040/00013/AM15/	Lic.No/Date:3110063517 16.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

363	Case No.: 69/5/82-ALC4/2014	Party Name:FDC LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00386/AM15/	RLA File :03/94/040/00041/AM15/	Lic.No/Date:0310778812 21.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

364	Case No.: 31/5/82-ALC4/2014	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00348/AM15/	RLA File :08/24/040/00017/AM15/	Lic.No/Date:0810130717 21.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

365	Case No.: 61/5/82-ALC4/2014	Party Name:LITMUS ORGANICS P. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00378/AM15/	RLA File :03/95/040/00044/AM15/	Lic.No/Date:0310778780 21.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

366	Case No.: 59/5/82-ALC4/2014	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00376/AM15/	RLA File :03/95/040/00021/AM15/	Lic.No/Date:0310778745 21.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

367	Case No.: 78/5/82-ALC4/2014	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00395/AM15/	RLA File :03/94/040/00012/AM15/	Lic.No/Date:0310779054 22.04.2014	Defer Date:25.09.2014

Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.

368	Case No.: 58/5/82-ALC4/2014	Party Name:MICRO ORGO-CHEM	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00375/AM15/	RLA File :03/95/040/00003/AM15/	Lic.No/Date:0310778885 22.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

369	Case No.: 56/5/82-ALC4/2014	Party Name:SHIRDI CHEMICALS PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00373/AM15/	RLA File :03/95/040/00051/AM15/	Lic.No/Date:0310778879 22.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

370	Case No.: 60/5/82-ALC4/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00377/AM15/	RLA File :03/95/040/00040/AM15/	Lic.No/Date:0310778874 22.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

371	Case No.: 76/5/82-ALC4/2014	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Approved
	HQ File :01/82/050/00393/AM15/	RLA File :03/94/040/00050/AM15/	Lic.No/Date:0310779212 23.04.2014	Defer Date:
	Decision : Committee considered case as per agenda and in light of earlier decision taken in 42/82 meeting held on 17.01.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Linezilid	1 kg	1.	Thioacetic Acid	1.77 kg
		2.	Methylene Chloride/Methylene Dichloride/MDC	10.30 kg
		3.	R Glycidyl Butyrate	1.07 kg
		4.	Dimethyl Formamide	4.275 kg
		5.	Tetrahydrofuran	5.44 kg
		6.	3,4-Difluoronitrobenzene	1.76 kg
		7.	Methanol	7.75 kg

RA concerned may take further necessary action as per above decision of NC

372	Case No.:77/5/82-ALC4/2014	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00394/AM15/	RLA File :03/94/040/00997/AM14/	Lic.No/Date:0310779207 23.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

373	Case No.:53/5/82-ALC4/2014	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00370/AM15/	RLA File :03/95/040/00015/AM15/	Lic.No/Date:0310779156 23.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

374	Case No.:84/5/82-ALC4/2014	Party Name:MICRO LABS LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Approved
	HQ File :01/82/050/00401/AM15/	RLA File :07/21/040/00060/AM15/	Lic.No/Date:0710103725 24.04.2014	Defer Date:
	Decision : Committee considered case as per agenda and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per SION A-412 with 2% wastage. RA concerned may take further necessary action as per above decision of NC.			

375	Case No.:6/5/82-ALC4/2014	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00323/AM15/	RLA File :05/24/040/00034/AM15/	Lic.No/Date:0510384810 24.04.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

376	Case No.:42/5/82-ALC4/2014	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Approved										
	HQ File :01/82/050/00359/AM15/	RLA File :03/94/040/00018/AM15/	Lic.No/Date:0310779457 25.04.2014	Defer Date:										
	Decision : Committee considered case as per agenda and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:													
<table><tr><td>Export product</td><td>Exp. Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td>CAN-C EYE DROPS</td><td>1 No. vial</td><td>1.</td><td>N-Acetyl-Carnosine</td><td>0.051 gm per 5 ml</td></tr></table>					Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	CAN-C EYE DROPS	1 No. vial	1.	N-Acetyl-Carnosine	0.051 gm per 5 ml
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed										
CAN-C EYE DROPS	1 No. vial	1.	N-Acetyl-Carnosine	0.051 gm per 5 ml										

	(COMPOSITION GLYCERIN USP 1% W/V, CARBOXY METHYLCELLULOSE USP 0.3%W/V,EXCIPIENTS: BENZYL ALCOHOL USP 0.3% (AS PERSERVATIVE), N-ACETYL- CARNOSINE 1%w/v POTASSIUM BICARBONATE USP QS BORIC ACID NF q.s (2 X5 ML) NET CONTENT : 1)N- ACETYL-CARNOSINE :9.524 KILOGRAM			vial	
RA may take appropriate action as per the decision of Norms Committee.					

377	Case No.:63/5/82-ALC4/2014	Party Name:MACLEODS PHARMACEUTICALS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00380/AM15/	RLA File :03/95/040/00028/AM15/	Lic.No/Date:0310779501 25.04.2014	Defer Date:25.09.2014
	Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

378	Case No.:8/5/82-ALC4/2014	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00325/AM15/	RLA File :05/24/040/00016/AM15/	Lic.No/Date:0510384943 25.04.2014	Defer Date:25.09.2014
	Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

379	Case No.:7/5/82-ALC4/2014	Party Name:S.M. HERBALS PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00324/AM15/	RLA File :05/24/040/00007/AM15/	Lic.No/Date:0510385061 25.04.2014	Defer Date:25.09.2014
	Decision :Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

380	Case No.:64/5/82-ALC4/2014	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00381/AM15/	RLA File :03/95/040/00026/AM15/	Lic.No/Date:0310779504 25.04.2014	Defer Date:25.09.2014
	Decision :It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

381	Case No.:55/5/82-ALC4/2014	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
-----	-----------------------------------	--------------------------------------	---	---------------------------------

HQ File :01/82/050/00372/AM15/	RLA File :03/95/040/00076/AM15/	Lic.No/Date:0310779584 28.04.2014	Defer Date:25.09.2014
Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

382	Case No.:52/5/82-ALC4/2014	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00369/AM15/	RLA File :03/95/040/01033/AM14/	Lic.No/Date:0310779872 29.04.2014	Defer Date:25.09.2014
	Decision : It was decided to request the firm to furnish their justification for seeking fixation of ad-hoc norms in respect of above advance authorization where both import and export items are same.			

383	Case No.:74/5/82-ALC4/2014	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00391/AM15/	RLA File :03/94/040/00080/AM15/	Lic.No/Date:0310780141 30.04.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

384	Case No.:3/5/82-ALC4/2014	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00320/AM15/	RLA File :03/95/040/00017/AM15/	Lic.No/Date:0310780255 01.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

385

Case No.: 20/5/82-ALC4/2014	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Approved	
HQ File :01/82/050/00337/AM15/	RLA File :05/23/040/00036/AM15/	Lic.No/Date:0510385550 02.05.2014	Defer Date:	
Decision : In the light of earlier decision taken in meeting no. 2/82 dated 18.04.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Allylestrenol Bulk Drug	1 kg	1.	Sitolactone Intermediate	1.95 kg
		2.	5-Chloro-2-pentanone Reagent	1.81 kg
		3.	Tetrahydroforan Solvent	5.80 kg

RA may take appropriate action as per the decision of Norms Committee.

386	Case No.:9/5/82-ALC4/2014	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00326/AM15/	RLA File :05/23/040/00041/AM15/	Lic.No/Date:0510385706 05.05.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

387	Case No.:12/5/82-ALC4/2014	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00329/AM15/	RLA File :05/23/040/00042/AM15/	Lic.No/Date:0510385707 05.05.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

388

Case No.: 36/5/82-ALC4/2014	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Approved	
HQ File :01/82/050/00353/AM15/	RLA File :34/24/040/00015/AM15/	Lic.No/Date:3410039935 05.05.2014	Defer Date:	
Decision : In the light of earlier decision taken in meeting no. 3/82 dated 08.05.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Export Quantity	S.No	Import items	Quantity Allowed kg/kg
Clobetasole Propionate BP/USP	1 kg	1	Betamethasone BP/USP/IP	1.04
RA may take appropriate action as per the decision of Norms Committee.				

389	Case No.:39/5/82-ALC4/2014	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00356/AM15/	RLA File :08/24/040/00048/AM15/	Lic.No/Date:0810131081 05.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

390	Case No.:54/5/82-ALC4/2014	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00371/AM15/	RLA File :03/95/040/00077/AM15/	Lic.No/Date:0310780621 05.05.2014	Defer Date:25.09.2014

Decision :It was decided to defer the case for 24.09.2014 for comments of Department of C&PC.

391	Case No.: 57/5/82-ALC4/2014	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00374/AM15/	RLA File :03/95/040/00085/AM15/	Lic.No/Date:0310780627 05.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

392

Case No.: 10/5/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Approved	
HQ File :01/82/050/00327/AM15/	RLA File :05/23/040/00015/AM15/	Lic.No/Date:0510385902 06.05.2014	Defer Date:	
Decision : In the light of earlier decision taken by NC in its 1/82 meeting dated 10.04.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export Product: Atovastatin Tablets 5mg and 10 mg				
	S.NO.	Import Items	For export of 1 No. tablet (Qty in mg)	
			5 mg	10mg
	1.	Atorvastatin Calcium	5.42	10.84
	2.	Microcrystalline Cellulose (PH-101)	12.48	8.66
	3.	Calmellose Calcium (ECG 505)	16.00	20.0
	4.	Hydroxypropylcellulose (SSL)	0.70	1.0
	5.	Magnesium Oxide (XP-103)	15.0	16.0
	6.	Magnesium Oxide JP	8.0	30.0
	7.	Microcrystalline Cellulose (KG-1000)	2.0	----
	8.	Magnesium stearate	0.40	0.50
	9.	Methylene Chloride	45.0	61.0
10.	Anhydrous Ethanol	5.0	16.0	
RA may take appropriate action as per the decision of Norms Committee.				

393	Case No.: 71/5/82-ALC4/2014	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Case Deferred
	HQ File :01/82/050/00388/AM15/	RLA File :03/94/040/00076/AM15/	Lic.No/Date:0310780901 07.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

394	Case No.:35/5/82-ALC4/2014	Party Name:ELIXIR PHARMA	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00352/AM15/	RLA File :08/24/040/00047/AM15/	Lic.No/Date:0810131142 07.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

395	Case No.:13/5/82-ALC4/2014	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00330/AM15/	RLA File :05/24/040/00049/AM15/	Lic.No/Date:0510386137 09.05.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

396	Case No.:15/5/82-ALC4/2014	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00332/AM15/	RLA File :05/24/040/00036/AM15/	Lic.No/Date:0510386135 09.05.2014	Defer Date:25.09.2014
	Decision : Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

397	Case No.:21/5/82-ALC4/2014	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00338/AM15/	RLA File :05/24/040/00039/AM15/	Lic.No/Date:0510386136 09.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

398	Case No.:14/5/82-ALC4/2014	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00331/AM15/	RLA File :05/24/040/00293/AM14/	Lic.No/Date:0510386127 09.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

399	Case No.:16/5/82-ALC4/2014	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00333/AM15/	RLA File :05/24/040/00443/AM14/	Lic.No/Date:0510386128 09.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

400	Case No.:17/5/82-ALC4/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00334/AM15/	RLA File :05/24/040/00053/AM15/	Lic.No/Date:0510386224 09.05.2014	Defer Date:25.09.2014
	Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

401	Case No.:18/5/82-ALC4/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00335/AM15/	RLA File :05/24/040/00021/AM15/	Lic.No/Date:0510386223 09.05.2014	Defer Date:25.09.2014
	Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

402	Case No.:19/5/82-ALC4/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00336/AM15/	RLA File :05/24/040/00020/AM15/	Lic.No/Date:0510386217 09.05.2014	Defer Date:25.09.2014
	Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

403	Case No.:37/5/82-ALC4/2014	Party Name:ATUL BIOSCIENCE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00354/AM15/	RLA File :52/24/040/00002/AM15/	Lic.No/Date:5210041051 19.05.2014	Defer Date:25.09.2014
	Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

404	Case No.:40/5/82-ALC4/2014	Party Name:SHIVAM OILS & PROTEINS INDUSTRY,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00357/AM15/	RLA File :56/24/040/00007/AM15/	Lic.No/Date:5610004192 19.05.2014	Defer Date:25.09.2014
	Decision :It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

405	Case No.:38/5/82-ALC4/2014	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00355/AM15/	RLA File :08/24/040/00076/AM15/	Lic.No/Date:0810131456 20.05.2014	Defer Date:25.09.2014
	Decision :It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

406	Case No.:22/5/82-ALC4/2014	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00339/AM15/	RLA File :05/24/040/00040/AM15/	Lic.No/Date:0510387173 22.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

407	Case No.:41/5/82-ALC4/2014	Party Name:ALMELO PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00358/AM15/	RLA File :09/24/040/00096/AM15/	Lic.No/Date:0910060207 23.05.2014	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

408	Case No.:5/5/82-ALC4/2014	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Approved																																																
	HQ File :01/82/050/00322/AM15/	RLA File :09/24/040/00166/AM15/	Lic.No/Date:0910060560 01.07.2014	Defer Date:																																																
	Decision :The Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/4/2011-PI(Norms) dated 28.11.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="14">Tenofovir Disoproxil Fumarate</td><td rowspan="14">1 Kg.</td><td>1</td><td>Adenine</td><td>0.914 kg</td></tr> <tr> <td>2</td><td>(R)-(+)-Propylene Carbonate</td><td>0.7938 kg</td></tr> <tr> <td>3</td><td>Carbon Enoanticormos (Activated Carbon)</td><td>0.016 kg</td></tr> <tr> <td>4</td><td>Chloromethyl Isopropyl Carbonate</td><td>2.0867 kg</td></tr> <tr> <td>5</td><td>Diethyl-p-Toluenesulfonyloxymethyl Phosphonate</td><td>2.025 kg</td></tr> <tr> <td>6</td><td>Dimethyl Formamide (DMF)</td><td>3.404 kg</td></tr> <tr> <td>7</td><td>Hydrobromic acid - 48%</td><td>6.54 kg</td></tr> <tr> <td>8</td><td>Isopropyl Acetate</td><td>4.498 kg</td></tr> <tr> <td>9</td><td>Isopropyl Alcohol</td><td>2.765 kg</td></tr> <tr> <td>10</td><td>Methane Sulphonic acid</td><td>0.1074 kg</td></tr> <tr> <td>11</td><td>Methylene Chloride</td><td>4.119 kg</td></tr> <tr> <td>12</td><td>N - Methyl -2- Pyrrolidone</td><td>3.297 kg</td></tr> <tr> <td>13</td><td>Triethylamine</td><td>0.905 kg</td></tr> <tr> <td>14</td><td>Steam/Thermal Coal (Non-Cooking)</td><td>As per Fuel Policy</td></tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Tenofovir Disoproxil Fumarate	1 Kg.	1	Adenine	0.914 kg	2	(R)-(+)-Propylene Carbonate	0.7938 kg	3	Carbon Enoanticormos (Activated Carbon)	0.016 kg	4	Chloromethyl Isopropyl Carbonate	2.0867 kg	5	Diethyl-p-Toluenesulfonyloxymethyl Phosphonate	2.025 kg	6	Dimethyl Formamide (DMF)	3.404 kg	7	Hydrobromic acid - 48%	6.54 kg	8	Isopropyl Acetate	4.498 kg	9	Isopropyl Alcohol	2.765 kg	10	Methane Sulphonic acid	0.1074 kg	11	Methylene Chloride	4.119 kg	12	N - Methyl -2- Pyrrolidone	3.297 kg	13	Triethylamine	0.905 kg	14	Steam/Thermal Coal (Non-Cooking)
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed																																																
Tenofovir Disoproxil Fumarate	1 Kg.	1	Adenine	0.914 kg																																																
		2	(R)-(+)-Propylene Carbonate	0.7938 kg																																																
		3	Carbon Enoanticormos (Activated Carbon)	0.016 kg																																																
		4	Chloromethyl Isopropyl Carbonate	2.0867 kg																																																
		5	Diethyl-p-Toluenesulfonyloxymethyl Phosphonate	2.025 kg																																																
		6	Dimethyl Formamide (DMF)	3.404 kg																																																
		7	Hydrobromic acid - 48%	6.54 kg																																																
		8	Isopropyl Acetate	4.498 kg																																																
		9	Isopropyl Alcohol	2.765 kg																																																
		10	Methane Sulphonic acid	0.1074 kg																																																
		11	Methylene Chloride	4.119 kg																																																
		12	N - Methyl -2- Pyrrolidone	3.297 kg																																																
		13	Triethylamine	0.905 kg																																																
		14	Steam/Thermal Coal (Non-Cooking)	As per Fuel Policy																																																

409	Case No.:85/5/82-ALC4/2014	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2014	Status:Case
-----	-----------------------------------	--------------------------------------	-----------------------------	--------------------

		24.07.2014	Deferred
HQ File :01/82/050/00402/AM15/	RLA File :09/24/040/00185/AM15/	Lic.No/Date:0910060654 11.07.2014	Defer Date:25.09.2014
Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

410

Case No.:7/20/82-ALC4/2013	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Approved	
HQ File :01/82/050/00993/AM14/	RLA File :08/24/040/00339/AM14/	Lic.No/Date:0810126094 29.10.2013	Defer Date:	
Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/730/2013-PI(Norms) dated 21.04.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
MENADIONE DIMETHYL PYRIMIDINOL BISULPHITE (FEED SUPPLEMENT)	1kg	1.	MENADIONE SODIUM BISULPHATE	0.918
		2.	ACETYL ACETONE	0.40
		3.	N – BUTANOL	0.40
RA may take appropriate action as per the decision of Norms Committee.				

411	Case No.:91/23/82-ALC4/2013	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status: Approved
	HQ File :01/82/050/01138/AM14/	RLA File :08/24/040/00408/AM14/	Lic.No/Date:0810127281 20.12.2013	Defer Date:
	Decision : .withdrawn the case has been already approved by the NC in its 3/82 meeting dated 08.05.2014			

412	Case No.:47/15/82-ALC4/2013	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deferred and Re-indexed
	HQ File :01/82/050/00809/AM14/	RLA File :13/24/040/00026/AM14/	Lic.No/Date:1310044452 24.09.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

413	Case No.: 38/15/82-ALC4/2013	Party Name:FDC LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00800/AM14/	RLA File :03/94/040/00256/AM14/	Lic.No/Date:0310751024 25.09.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

414	Case No.: 6/20/82-ALC4/2013	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00992/AM14/	RLA File :03/95/040/00591/AM14/	Lic.No/Date:0310754588 21.10.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

415	Case No.: 213/3/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00217/AM15/	RLA File :34/24/040/00184/AM14/	Lic.No/Date:3410038266 21.10.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of C&PC.			

416	Case No.: 28/4/82-ALC4/2014	Party Name:S.R.S.PHARMACEUTICALS PVT. LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00276/AM15/	RLA File :03/95/040/00575/AM14/	Lic.No/Date:0310754848 22.10.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

417	Case No.: 46/4/82-ALC4/2014	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00294/AM15/	RLA File :03/95/040/00595/AM14/	Lic.No/Date:0310754827 22.10.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

418	Case No.: 60/17/82-ALC4/2013	Party Name:SHAMSHREE LIFESCIENCES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
			Lic.No/Date:2210014319	

	HQ File :01/82/050/00922/AM14/	RLA File :22/24/040/00051/AM14/	24.10.2013	Defer
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			Date:25.09.2014

419	Case No.: 17/24/82-ALC4/2013	Party Name:EYTAN LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/01216/AM14/	RLA File :09/24/040/00355/AM14/	Lic.No/Date:0910057998 24.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

420	Case No.: 1/3/82-ALC4/2014	Party Name:EYTAN LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Case Deferred
	HQ File :01/82/050/00005/AM15/	RLA File :09/24/040/00354/AM14/	Lic.No/Date:0910057999 24.10.2013	Defer Date:25.09.2014
	Decision : It was decided to defer the case for 25.09.2014 for comments of Department of Pharmaceuticals.			

421	Case No.: 48/4/82-ALC4/2014	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00296/AM15/	RLA File :03/95/040/00571/AM14/	Lic.No/Date:0310755274 24.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

422	Case No.: 35/24/82-ALC4/2013	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/01234/AM14/	RLA File :09/24/040/00346/AM14/	Lic.No/Date:0910058043 28.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

423	Case No.: 21/24/82-ALC4/2013	Party Name:SIFLON DRUGS	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/01220/AM14/	RLA File :09/24/040/00338/AM14/	Lic.No/Date:0910058067 29.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

	Case No.: 31/24/82-ALC4/2013	Party Name:SIFLON DRUGS	Meet No/Date:5/82-ALC4/2014	Status:Deffered
--	-------------------------------------	-------------------------	-----------------------------	------------------------

424			24.07.2014	and Re-indexed
	HQ File :01/82/050/01230/AM14/	RLA File :09/24/040/00335/AM14/	Lic.No/Date:0910058070 29.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

425	Case No.:37/24/82-ALC4/2013	Party Name:SIFLON DRUGS	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/01236/AM14/	RLA File :09/24/040/00336/AM14/	Lic.No/Date:0910058069 29.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

426	Case No.:78/23/82-ALC4/2013	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/01125/AM14/	RLA File :52/24/040/00031/AM14/	Lic.No/Date:5210040368 31.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of C&PC			

427	Case No.:33/24/82-ALC4/2013	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/01232/AM14/	RLA File :09/24/040/00375/AM14/	Lic.No/Date:0910058093 31.10.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of C&PC.			

428	Case No.:12/24/82-ALC4/2013	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/01211/AM14/	RLA File :09/24/040/00359/AM14/	Lic.No/Date:0910058146 05.11.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals			

429	Case No.:34/24/82-ALC4/2013	Party Name:HETERO LABS LIMITED	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/01233/AM14/	RLA File :09/24/040/00378/AM14/	Lic.No/Date:0910058148 05.11.2013	Defer Date:11.09.2014

Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.

430	Case No.:33/17/82-ALC4/2013	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:5/82-ALC4/2014 24.07.2014	Status:Deffered and Re-indexed
	HQ File :01/82/050/00895/AM14/	RLA File :31/83/040/00149/AM14/	Lic.No/Date:3110061033 11.11.2013	Defer Date:11.09.2014
	Decision : It was decided to defer the case for 11.09.2014 for comments of Department of Pharmaceuticals.			

Date:15.07.2014
Place:New Delhi

Nirmal Kumar
Dy. Director General of Foreign Trade